

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Original Application No. 68 OF 2022/EZ**

IN THE MATTER OF:

Sunrise Colony through Its Chairman & Anr.Applicant
Versus
State of Nagaland & Ors. Respondents

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Filed on: 12.11.2022
New Delhi

Filed by



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10/11/22

HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKOTA
ORIGINAL APPLICATION NO.68/2022(EZ)

IN THE MATTER OF:-

Sunrise Colony through its Chairman & Anr

.... Petitioner

Versus

State of Nagaland & Ors.

.... Respondents

COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO.5-
NAGALAND STATE POLLUTION CONTROL BOARD

I, **K. HUKATO CHISHI**, S/o Late Kyezhu Chishi, Age **48 years**, working as **Member Secretary, Nagaland Pollution Control Board, Nagaland-797112**, do hereby solemnly affirm and declare as under :-

1. That in my official capacity, in the above-mentioned matter, I am fully conversant with the facts and circumstances of the case and competent to swear this affidavit.
2. That this Hon'ble Tribunal on 22.9.2022 was pleased to direct as under

"7. Considering these facts, we deem it appropriate to constitute a Committee comprising of the following members: -

- i. *Scientist from the Central Pollution Control Board, Regional Office, Shillong;*



D.K. NAGI
10/11/22
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- ii. *Scientist from the Nagaland State Pollution Control Board;*
- iii. *Professor from the Centre for Environment, IITGuwahati; and*
- iv. *Deputy Commissioner, Dimapur District.*

8. *The Committee shall visit the site in question and carry out an inspection and thereafter submit its report on affidavit within one month.*

9. *The Committee shall submit its report on the following points:-*

- a) *The Committee shall assess the total amount of solid and liquid wastes generated by the Dimapur Municipal Council and its process of disposal as per the Solid Waste Management Rules, 2016;*
- b) *Quantum of Legacy waste to be quantified and steps taken for bio-mining of the Legacy waste to be recorded in the report;*
- c) *The Committee shall also suggest whether present dumping site is in accordance with the siting criteria as per the Solid Waste Management Rules, 2016 and if not, suggest alternative measures.*
- d) *The Committee shall also assess whether leachate is being formed in the dumping site and if so, what is the amount being leaked thereby causing soil and groundwater pollution;*



[Signature]
10/11/22
D.K. NAGI
NOTARY PUBLIC

Case No. ~~13/73 (Part-1)~~



- e) *The Committee shall also assess the damage caused to the environment on account of unscientific disposal of solid waste and liquid waste and compute Environmental Compensation accordingly; and*
- f) *The Committee shall also suggest remedial measures to rectify the damage caused to the environment.”*

3. It is stated that pursuant to the direction of this Hon'ble Tribunal, notice was dated 3.10.22 was issued by the Nagaland Pollution Control Board notifying the Constitution of the Committee as directed.

A copy of the notice dated 3.10.2022 issued by the Nagaland Pollution Control Board is marked and annexed as **Annexure R/1**.

4. That the Committee held its 1st meeting on 7.10.2022 and subsequently two more meetings were held on 14.10.2022 and 29.10.2022 respectively.

Copies of the minutes of the meetings held on 7.10.2022, 14.10.2022 and 29.10.2022 are marked and annexed as **Annexure R/2**.

5. That a report has been prepared by the Committee pursuant to the meetings and submitted point-wise as directed by this Hon'ble Tribunal.

D.K. NAGI
10/11/22
D.K. NAGI
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Case No. ~~923/22~~ 10/11/22 ⁴

A copy of the Report of the Committee along with its annexures is marked and annexed as **Annexure R/3**.

6. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.

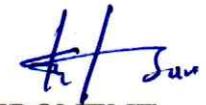


DEPONENT

**Member Secretary
Nagaland Pollution Control Board
Nagaland : Dimapur**

VERIFICATION

Verified at Dimapur on this the 07th day of November, 2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.



DEPONENT

**Member Secretary
Nagaland Pollution Control Board
Nagaland : Dimapur**



D.K. NAGI
10/11/22
D.K. NAGI
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ANNEXURE- R/1 NAGALAND POLLUTION CONTROL BOARD

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NPCB/NGT-O.A.68/2022/ ✓

Dated: 03/10/2022

NOTICE

Notice is hereby issued in respect of Hon'ble NGT O.A. NO.68/2022/EZ, Dated 22.09.2022. As per the committee constituted by the Hon'ble NGT Court, Eastern Zone Bench, Kolkata, the Committee Shall have the following members:

1. Shri. M.K.Chaudhary: : Scientist - F, Regional Director, CPCB. Shillong, Meghalaya
2. Shri. Yanathung Kithan: : Scientist - B, Nagaland Pollution Control Board, Dimapur, Nagaland.
3. Prof. Ajay Kalamdhad: : Professor, Dept of Civil Engineering & Centre for the Environment, IIT Guwahati, Assam.
4. Shri. Sachin Jaiswal IAS: : Deputy Commissioner, Dimapur, Nagaland.

The Committee shall submit the reports on the following points:

- (a) The Committee shall assess the total amount of solid and liquid wastes generated by the Dimapur Municipal Council and its process of disposal as per the Solid Waste management Rules, 2016;
- (b) Quantum of legacy waste to be quantified and steps taken for bio-mining of the legacy waste to be recorded in the report;
- (c) The Committee shall suggest whether present dumping site is in accordance with the Siting Criteria as per the Solid waste Management Rules, 2016 and if not, suggest alternative measures
- (d) The Committee shall also assess whether leachate is being formed in the dumping site and if so, what is the amount being leaked thereby causing soil and ground water pollution;
- (e) The Committee shall also assess the damage caused to the environment on account of unscientific disposal of solid waste and liquid waste and compute Environmental Compensation accordingly; and
- (f) The Committee shall also suggest remedial measures to rectify the damage caused to the environment.

The Nagaland Pollution Control board shall be the Nodal Office for filing the report of the Committee on affidavit and for all logistic purposes.

Member Secretary
Nagaland Pollution Control Board



NAGALAND POLLUTION CONTROL BOARD

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NPCB/NGT-O.A.68/2022/3429-32

Dated: 03/10/2022

Copy to:

1. Shri. M.K.Chaudhary, Scientist - F, Regional Director, CPCB. Shillong, Meghalaya.
2. Shri. Yanathung Kithan, Scientist - B, Nagaland Pollution Control Board, Dimapur, Nagaland.
3. Prof. Ajay Kalamdhad, Professor, Dept of Civil Engineering & Centre for the Environment IIT Guwahati, Assam.
4. Shri. Sachin Jaiswal IAS, Deputy Commissioner, Dimapur, Nagaland.
5. Ms. K Enatoli Sema, Advocate on Record, Standing Counsel for the state of Nagaland, Supreme Court of India for kind information.

Member Secretary
Nagaland Pollution Control Board



ANNEXURE- R/2

NAGALAND POLLUTION CONTROL BOARD

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Meeting minutes of the 1st Committee meeting on NGT O.A No. 68/2022/EZ relating to Sunrise Colony Vs State of Nagaland & Ors held on 07th October, 2022 at 11:00 am.

Meeting on the 1st Committee meeting constituted under the direction of the Hon'ble NGT Eastern Zone Bench, Kolkata vide O.A No. 68/2022/EZ relating to Sunrise Colony Vs State of Nagaland & Ors was held on 07th October, 2022 at 11:00 am through Virtual Conference (VC).

1. Shri K Hukato Chishi IFS, Member Secretary, Nagaland Pollution Control Board welcomed the Committee Members and briefed them about the constitution of the committee.
2. All the Committee members introduced themselves and the experience they have w.r.t waste management.
3. Prof. Ajay Kalamdhad, Dept. of Civil Engineering, IIT Guwahati, Assam highlighted the experiences about the study of solid waste and citing the SWM rules, 2016 wherein segregation of waste is one of the main priority.
He also highlighted through the use of GIS technology siting of new dumpsites can be carried out. He cited an example of the Guwahati Municipal Corporation.
4. Shri M. K. Choudhury, Scientist-F & Regional Director, CPCB, RD North East, Shillong highlighted about the siting criteria of the dumpsites framed by the Central Pollution Control Board and also the importance of the buffer zone to be maintained in the dumpsites.
5. Shri K Hukato Chishi IFS, Member Secretary, NPCB highlighted the land holding system in the state and share the difficulties faced in shifting and acquiring a new land for a dump site where the landowners and nearby villages object for setting up any site for dumping of waste.
6. Smt. Mhalo Humtsoe, Additional Deputy Commissioner, Dimapur also cited the difficulties faced in acquiring a new land for the dumpsites citing an example where in previous years some land were earmarked in Zani Village and Khusiabill/Shozukhu village areas, however the landowners refused to let it use as a dumping site for waste.
She also emphasised about the methodology to be implemented.
7. The Committee Members after discussion had fixed a date for meeting at Dimapur on 14th October, 2022 at 12:00 noon venue DC Office, Dimapur.

Enclosed: Annexure 1-List of participants.

K Hukato Chishi, IFS
Member Secretary
Nagaland Pollution Control Board



NAGALAND POLLUTION CONTROL BOARD

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Annexure 1

List of participants who attended the Video Conference (Online):

1. Shri K Hukato Chishi IFS, Member Secretary, Nagaland Pollution Control Board
2. Shri M. K. Choudhury, Scientist-F & Regional Director, Central Pollution Control Board, Regional Directorate North East, Shillong.
3. Prof. Ajay Kalamdhad, Dept. of Civil Engineering, IIT Guwahati, Assam.
4. Smt. Mhalo Humtsoe, Additional Deputy Commissioner, Dimapur, Nagaland.
5. Shri Yanathung Kithan, Scientist 'B', NPCB, Dimapur.

**Member Secretary
Nagaland Pollution Control Board
Nagaland Dimapur**



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Meeting minutes of the 2nd Committee meeting on NGT O.A No. 68/2022/EZ relating to Sunrise Colony Vs State of Nagaland & Ors held on 14th October, 2022 at 12:00 noon.

Meeting on the 2nd Committee meeting constituted under the direction of the Hon'ble NGT Eastern Zone Bench, Kolkata vide O.A No. 68/2022/EZ relating to Sunrise Colony Vs State of Nagaland & Ors was held on 14th October, 2022 at 12:00 noon in the DC Office, Dimapur.

1. Shri K Hukato Chishi IFS, Member Secretary, Nagaland Pollution Control Board mentioned about the study of waste generation carried out by Nagaland Pollution Control Board. Wherein, he had also mentioned that compartment wise vehicle is not available with the DMC thus inability for the collection of the segregated waste.
2. Shri Sachin Jaiswal IAS, Deputy Commissioner, Dimapur cited the financial difficulties faced by the Dimapur Municipal Council where payment of the salaries of the staffs are pending for several months.

In this regard, he cited the importance of the role to be played by the State Government particularly by the Urban Development Department & Municipal Affairs Department in the waste management part where equipments and machineries for waste collection, segregation and disposal needs to be addressed.

3. Shri M. K. Choudhury, Scientist-F & Regional Director, CPCB, RD North East, Shillong had suggested that if the State Government can bring out a notification where a buffer zone around the dumpsite will be notified as non-residential area. He had also suggested that a joint effort team of DMC engineering wing, NPCB and PWD to be formed to study and quantify the legacy waste in the present dumpsite.
4. Shri Yanathung Kithan, Scientist 'B', NPCB also cited the field study which is carried out in the DMC dumping site where loads of vehicles i.e. Tractor, mini dumper and dumper, are segregated and composition of waste are being recorded.
5. The Committee Members after discussion had fixed a date on 15th October, 2022 to visit and inspect the dumping site of Dimapur Municipal Council at 10:30 am.

Enclosed: Annexure 1-List of participants.

K Hukato Chishi, IFS
Member Secretary
Nagaland Pollution Control Board



NAGALAND POLLUTION CONTROL BOARD

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Annexure 1

List of participants who attended the meeting on 14th October, 2022:

1. Shri K Hukato Chishi IFS, Member Secretary, Nagaland Pollution Control Board
2. Shri Sachin Jaiswal IAS, Deputy Commissioner, Dimapur
3. Shri M. K. Choudhury, Scientist-F & Regional Director, Central Pollution Control Board, Regional Directorate North East, Shillong.
4. Shri Yanathung Kithan, Scientist 'B', NPCB, Dimapur.

ABSENT:

1. Prof. Ajay Kalamdhad, Dept. of Civil Engineering, IIT Guwahati, Assam

K Hukato Chishi, IFS
Member Secretary
Nagaland Pollution Control Board



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MEETING MINUTES FOR THE 3rd COMMITTEE MEMBERS ON NGT O.A NO. 68/2022/EZ RELATING TO SUNRISE COLONY VS STATE OF NAGALAND & ORS

Meeting for the 3rd Committee Members on NGT O.A No. 68/2022/EZ relating to Sunrise Colony vs State of Nagaland & Ors was held on 29th October, 2022 at 02:00 PM through Virtual Conference (VC).

The Committee Members discussed the draft Committee Report to be submitted to the Hon'ble NGT and had suggested and discussed the following issues.

1. The importance role of the State Government particularly the Urban Development Department & Municipal Affairs Department to financially support the DMC for setting up the waste management processing site and its recommendations.
2. The DMC to install CCTV cameras for monitoring of the dumping site for any fire or untoward incidences.
3. The Committee Members as per the Hon'ble NGT direction had compiled, assessed and monitored the DMC dumpsite and accordingly drafted the Committee Report in a period of 1 (one) month.

The meeting ended with all the present Committee Members agreeing to submit the Committee Members Report to the Hon'ble NGT.

K Hukato Chishi, IFS
Member Secretary
Nagaland Pollution Control Board



NAGALAND POLLUTION CONTROL BOARD

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Annexure 1

List of participants who attended the meeting on 29th October, 2022:

1. Shri K Hukato Chishi IFS, Member Secretary, Nagaland Pollution Control Board.
2. Shri Sachin Jaiswal IAS, Deputy Commissioner, Dimapur.
3. Shri M. K. Choudhury, Scientist-F & Regional Director, Central Pollution Control Board, Regional Directorate North East, Shillong.
4. Shri Yanathung Kithan, Scientist 'B', NPCB, Dimapur.

ABSENT:

1. Prof. Ajay Kalamdhad, Dept. of Civil Engineering, IIT Guwahati, Assam

K Hukato Chishi, IFS
Member Secretary
Nagaland Pollution Control Board

- a) **The Committee shall assess the total amount of solid and liquid wastes generated by the Dimapur Municipal Council and its process of disposal as per the Solid Waste Management Rules, 2016;**

The Committee in order to get the assessment of the solid and liquid wastes generation had sought the information from the Dimapur Municipal Council (DMC), thereby it had submitted a report regarding the solid waste and liquid waste generated per day (*Annexure 1*).

- b) **Quantum of legacy waste to be quantified and steps taken for bio-mining of the legacy waste to be recorded in the report;**

The Committee had directed the Engineering Wing of the Dimapur Municipal Council (DMC) to quantify the quantum of legacy waste in the present dumpsite and accordingly the DMC through a Third Party M/s LAMPS Pvt. Ltd, Kohima had carried out an assessment of the quantum of the legacy waste (*Annexure 2*).

Through the assessment carried out by the Third Party it had assessed that around 1,04,620 MT of legacy waste is present at the DMC dumpsite (*Annexure 3*).

For the bio-mining process the DMC had come to an agreement with the Third Party M/s CY Enterprise, wherein, an MOU is already signed between DMC and the Third Party to carry out bio-mining of the legacy waste which has a capacity of 150 TPD. However, the Third Party could not carry out the biomining work due to late delivery of the machineries and equipments (*Annexure 4*).

- c) **The Committee shall also suggest whether present dumping site is in accordance with the Siting Criteria as per the Solid Waste Management Rules, 2016 and if not, suggest alternative measures.**

The Municipal Solid Waste (Management & Handling) Rules, 2000 came into existence in the year 2000 vide notification No. S.O. 908(E) Dated New Delhi, the 25th September, 2000 and the Solid Waste Management Rules, 2016 came into existence in the year 2016 vide notification S.O. 1357(E) Dated New Delhi, the 8th April, 2016, whereas, the present Dimapur Municipal Council dumping site was established in the year 1996. Therefore, during the time of establishment of present DMC dumping site, the citing of criteria as per SWMR, 2016 does not arise.

After the implementation of the Rule and its awareness, the NPCB after an inspection and monitoring carried out had written a letter to the Government of Nagaland vide NPCB letter no. *NPCB/MSW/40 Dated 12.08.2014 (Annexure 5)* and also to DMC vide NPCB letter no. *NPCB/MSW/16 Dated 05.08.2014 (Annexure 6)* for allocation of suitable land for dumpsite in accordance with Schedule III of the Municipal Solid Waste (Management & Handling) Rules, 2000, however, till date the Government is unable to acquire an appropriate site to set up a scientific waste processing management site for Dimapur city in accordance to the Nagaland Integrated Waste Management Policy, 2019 and Solid Waste Management Rules, 2016.

- d) **The Committee shall also assess whether leachate is being formed in the dumping site and if so, what is the amount being leaked thereby causing soil and ground water pollution;**

The NPCB had conducted water monitoring analysis in and around the dumpsites in the year 2014 (*Annexure 5*) and 2022 (*Annexure 7*).

The water analysis report as per the samples taken in the year 2022 wherein the Location 1,2,3,4 and 6 falls within the Sunrise Colony and Location 5 within the DMC dumping site itself. The results indicates that's the water conditions in all the locations are within the permissible limit and the dwellers are using it for drinking purposes.

A comparison of the data for 2014 and 2022 shows that the water quality has improved within a period of time as per the analysis report carried out by NPCB in the downstream of the River Dhansiri, which is as follows:

Sl. no	Parameters	2014	2022
1	pH (mg/L)	6.98	7.4
2	Dissolved Oxygen (DO) (mg/L)	4.8	5.9
3	Biological Oxygen Demand (BOD) (mg/L)	13	2.16

With the recent water analysis carried out on 18th August, 2022 it was observed that the water quality in the up-stream and down-stream and the ground water in and around the dumpsite shows relatively good results. Which may indicate that the results of the water monitoring test as non hazardous this might imply because Dimapur does not have any chemical or hazardous generating industry so since the waste are mostly household and inert waste.

Since, the decomposting wastes are mostly households, the dissolve materials may be relatively harmless and the presence of toxic chemical may be minimal.

- e) The Committee shall also assess the damage caused to the environment on account of unscientific disposal of solid waste and liquid waste and compute Environmental Compensation accordingly; and**

Earlier the dumpsite was surrounded by forest but with the expansion of the city the waste generation increased and there was an incident of fire, foul smell and flies. As such the NPCB issued a letter to Urban Development Department vide letter no. *NPCB/RWMR/45 Dated 17.08.2016* for strict implementation of Solid Waste Management Rules, 2016 (*Annexure 8*). And with the implementation of bioremediation process which had been carried out the incidence of fire, foul smell and flies have been controlled and reduced.

The DMC have erected perimeter wall all along the dumpsite, thereby public safety is ensured and incidence of fire is effectively controlled. Because of the bioremediation practice in the dumpsite, bad odour from dumpsite is minimal, incidence of flies and picking of birds is also controlled.

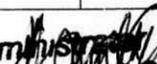
As stated in the Committee report under Clause (d) submitted before the Hon'ble Court, the damage by leachate caused to the environment may not be very serious in nature. However, Effluent Treatment Plant for leachate needs to be installed at the earliest.

- f) The Committee shall also suggest remedial measures to rectify the damage caused to the environment.**
- a) To advice the State Government to find an appropriate site complying with the SWM Rules, 2016.
 - b) In the meantime, where an appropriate land is being process the DMC are directed to comply with the following directions:

- i. To prepare an Action Plan for waste management.
 - ii. To implement strict enforcement of waste segregation from source.
 - iii. To continue the bioremediation process.
 - iv. Creation of green belt and buffer zone.
 - v. Install Weigh Bridge in the dumpsite.
 - vi. To construct a concrete slab for waste processing (segregation process).
 - vii. Construct linear drainage inside the periphery of the dumpsite to protect the water and soil environment.
 - viii. To construct Effluent Treatment Plant for treatment of leachate.
 - ix. To construct Faecal Sludge Treatment Plant with higher capacity.
 - x. To expedite the biomining process with the Third Party.
 - xi. Dumpsite has to be fenced completely and an additional fence on the sides towards River Dhansiri.
 - xii. To install CCTV cameras for monitoring of the dumpsite for any fire or untoward incidences.
- c) The Urban Development Department, Nagaland and Municipal Affairs Department, Nagaland to extend the financial implications needed to set up the waste processing facility as recommended by the Committee Members to the Dimapur Municipal Council for better solid waste management.

REPORT OF DAILY GARBAGE COLLECTION WEIGHTMENT CERTIFICATE

#	Vehicle	Unladen Weight	16-Aug			17-Aug			18-Aug			22-Aug			23-Aug		
			Trip 1	Trip 2	Total												
1	Dumper 1	8430	7110	9420	16530	6760		6760	7920	6700	14620	7780		7780	6120	4560	10680
2	Dumper 2	8370	8580		8580	2670	7030	9700	5660	7430	13090	6250	2840	9090	6530		6530
3	Dumper 3	6910	5950		5950	5080	4980	10060	10700	4700	15400	5030	3720	8750	5820		5820
4	Dumper 4	6450	4940		4940	3450		3450			0	4590		4590	4370	2330	6700
5	Dumper 5	6710	4090	5240	9330	4500		4500	4130	5600	9730	5430	4970	10400	5530	5000	10530
6	Small Dumper 1	3750	1360		1360	2210		2210	1480		1480	3370	1570	4940	1140		1140
7	Small Dumper 2	3840	13110	2280	15390	2230		2230	2280		2280	2840		2840	2620		2620
8	Small Dumper 3	3820	810		810	1590		1590	1260		1260	1270		1270	1120		1120
9	Small Dumper 4	3750	2610		2610	1450		1450	720		720	3370		3370	2690		2690
10	Small Dumper 5	3740	1760		1760	2070		2070	1210		1210	1550		1550	1090		1090
11	Small Dumper 6	3480	2260		2260	1970		1970	2070		2070	2440		2440	1690		1690
12	Small Dumper 7	3480			0	1020		1020	1650		1650	1710		1710	1480		1480
13	Small Dumper 8	3760	1610		1610	1120		1120	1870		1870	1670		1670	1270		1270
14	Small Dumper 9	3850	2510		2510	1450		1450	1560		1560	1690		1690	1070		1070
15	Small Dumper 10	3760	700		700	1250		1250			0	1120		1120	880		880
16	Small Dumper 11	3670	2230		2230	2130		2130	960		960	2170		2170	2280		2280
17	Small Dumper 12	3840	2360		2360	2410		2410	1450		1450	1680		1680	2000		2000
18	Small Dumper 13	4350			0	1910	2200	4110	2630		2630	2390		2390	1850		1850
19	Small Dumper 14	4310	2160		2160	1340		1340	1110		1110	1340		1340	2020		2020
20	Tractor 1	2800	800		800	1580		1580	1040		1040	1560		1560	1120		1120
21	Tractor 2	2830			0	1610		1610	940		940	1410		1410	1730		1730
22	Tractor 3	2800	1830		1830	2260		2260	2130		2130	2260		2260	1820		1820
23	Tractor 4	2530	1620		1620	1470		1470	910		910	1720		1720	1060		1060
24	Tractor 5	2680	1490		1490	1880		1880	1410		1410	1660		1660	1380		1380
25	Tractor 6	2620	930		930	1220		1220	740		740	1420		1420	1140		1140
26	Tractor 7	2620	1060		1060	1360		1360	1240		1240	890		890	1090		1090
27	NL07A8705 (Kuda)	4400			0	2710		2710	2500		2500			0			0
28	Padam pukhiri	3440			0	1810	5350	7160	6060		6060			0			0
29	Airport A0665	2150	1720		1720	2150		2150	2130		2130			0			0

Admin 
 Dimapur Municipal Council
 Dimapur : Nagaland

30	NL11 UR	1720	0	2570	2570	4330	4330	0	0
31	NL03A2864	3780	0	1380	1380	2600	2600	0	0
32	NL07A5956			370	370				
33	NL05D9923 (Army)	4110	0	1330	1330	1254	1254	0	0
34	AS01BC022.5 (tv)	2250	0	1330	1330	560	560	0	0

Synopsis of Waste generation by the Dimapur Municipality Assessment

ANNEXURE- I (b)

1. Number of Days sample size assessed
 - a. By Municipal Vehicles: 5 Days
 - b. By surrounding villages not under the municipal jurisdiction: 2 Days
2. Average number of trips per day:

	Date & Day (2022)	Trips	Municipal Vehicles	Double Trips	Non Municipal Vehicles	Waste Collected (in MT)
Day 1	16 August (Tuesday)	34	23	3	8	101.14
Day 2	17 August (Wednesday)	37	26	3	8	89.87
Day 3	18 August (Thursday)	36	24	4	8	100.74
Day 4	22 August (Monday)	38	26	4	8	94.03
Day 5	23 August (Tuesday)	37	26	4	7	85.12
Average		36.4	25	3.6	7.8	94.18
Total		182	125	18	39	470.9

3. Areas disposing Non Municipal Waste at the Dimapur Dumpsite:

#	Location	Frequency
1	Kuda Village	Daily
2	Thahekhru Village	Alternate
3	Padam Pukhiri	Daily
4	Purana Bazaar	Daily

#	Location	Frequency
5	Assam Rifles	Daily
6	Airport	Daily
7	Army	Alternate
8	Assam Rifles 2	Daily

Daily disposal averages at 19 MT/Day


Administrator
Dimapur Municipal Council
Dimapur : Nagaland

QUANTITATIVE ANALYSIS OF SEPTAGE (LIQUID WASTE) COLLECTION DAILY																
#	Date	Cesspool 1 (Cap 3000 L)				Cesspool 2 (Cap 5000 L)				Cesspool 3 (Cap 5000 L)				Total Collection	Average Collection (in Ltrs)	Average Collection (in KL)
		Trip 1	Trip 2	Trip 3	Trip 4	Trip 1	Trip 2	Trip 3	Trip 4	Trip 1	Trip 2	Trip 3	Trip 4			
(in Ltrs)																
1	10-Oct-22	3000	3000	-	-	-	-	-	-	-	-	-	-	6000	18778	18.8
2	11-Oct-22	3000	3000	-	-	-	-	-	-	-	-	-	6000			
3	12-Oct-22	3000	-	-	-	5000	5000	5000	-	-	-	-	18000			
4	13-Oct-22	3000	3000	3000	-	5000	5000	5000	5000	-	-	-	29000			
5	16-Oct-22	3000	3000	-	-	5000	5000	5000	5000	5000	-	-	31000			
6	17-Oct-22	-	-	-	-	5000	5000	5000	5000	-	-	-	20000			
7	18-Oct-22	3000	3000	3000	3000	5000	5000	5000	5000	-	-	-	32000			
8	19-Oct-22	3000	3000	3000	-	5000	5000	5000	-	-	-	-	24000			
9	20-Oct-22	3000	-	-	-	-	-	-	-	-	-	-	3000			


 (ALBERT EZUNG)
 Administrator
 Dimapur Municipal Council
 Dimapur : Nagaland

OFFICE OF THE
DIMAPUR MUNICIPAL COUNCIL
Dimapur: Nagaland.

No.DMC/SWM/2022-23

Dated, Dimapur the Oct' 2022

ACCEPTANCE LETTER

To

M/S LAMPS Pvt. Ltd.
H/No. 343, Below Sangtam Church,
PWD Colony,
Kohima : Nagaland.

Sub: To quantify the quantum of legacy waste and total amount of Solid and Liquid waste at DMC Dumpsite.

Dear Sir,

In reference to your quotation received Dtd.18th Oct'2022, the undersigned have accepted your letter under the following terms & conditions:

1. The billing of the awarded work shall be made as per actual measurement of the work done.
2. The final payment shall be made only after receiving the entire report and data.
3. The photographs of the work need to be submitted.
4. An advance of ₹ 50,000 /-(Rupees Fifty Thousand only) is sanctioned for mobilization.

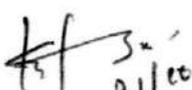
Yours faithfully

(ALBERT EZUNG)
Administrator,
Dimapur Municipal Council.
Dimapur:Nagaland.
Dated, Dimapur the 19 Oct' 2022

No.DMC/SWM/2022-23
Copy to:

744 - 746

1. The Member Secretary, Nagaland Pollution Control Board Nagaland for information.
2. The Establishment branch DMC for favour of information.
3. The Accounts & Cash Branch, DMC for information.
4. Office record.


 RECEIVED
 Receipt No. 6694
 Date 20/10/2022
 By [Signature]

(ALBERT EZUNG)
Administrator,
Dimapur Municipal Council.
Dimapur:Nagaland

Yana - (Sunrise vs DMC)
NHT 68


Data Collected :

L1 (Length of Dumper One)= 13',

L3 (Length of Dumper Three)=12'-6"

B1 (Breadth of Dumper One)= 7'-6",

B3 (Breadth of Dumper Three)=7'-6"

H1(Height of Dumper One)= 4',

H3 (Height of Dumper Three) = 3'-6"

V1 (Volume of Dumper One)= 395.2Cuft=11.18 Cum,
Cum.

V3(Volume of Dumper Three)= 344.73 Cuft= 9.75

W1(Legacy waste weight Collected from Dumper One)= 8270Kg

W3(Legacy waste weight Collected from Dumper Three)= 6950Kg

DUMPER 1 (TATA- 1923K)

Weight of legacy waste per cum= 739.71Kg/Cum

DUMPER 3 (TATA-1613)

Weight of legacy waste per Cum = 712.455 kg/Cum

Therefore average weight of legacy waste per cum= 726 Kg/Cum

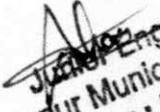
As per data collected from Total Station Survey total volume =144104.425 Cum

i.e Total weight = 726Kg/Cum x 144104.425 Cum

= 104619812.55 Kg

= 104619.81 MT

Therefore total weight of the legacy waste present at the Dimapur Dumping Ground is 104620 MT.


Junior Engineer
Dimapur Municipal Council
Dimapur : Nagaland


Asst. Engineer
DIMAPUR MUNICIPAL COUNCIL
Dimapur : Nagaland


Executive Engineer
Dimapur Municipal Council
Dimapur : Nagaland

Dumping Volume(Dimapur Dustbin Dumping area)			
Chainage	Cross Section Area	Avg. area	Volume
0	23.707		
10	130.257	76.982	769.82
20	403.692	266.9745	2669.745
30	586.399	495.0455	4950.455
40	816.11	701.2545	7012.545
50	748.749	782.4295	7824.295
60	710.005	729.377	7293.77
70	747.13	728.5675	7285.675
80	669.52	708.325	7083.25
90	512.26	590.89	5908.9
100	469.951	491.1055	4911.055
110	811.196	640.5735	6405.735
120	819.974	815.585	8155.85
130	647.26	733.617	7336.17
140	519.944	583.602	5836.02
150	633.5	576.722	5767.22
160	649.44	641.47	6414.7
170	596.298	622.869	6228.69
180	372.013	484.1555	4841.555
190	257.352	314.6825	3146.825
200	189.912	223.632	2236.32
210	132.168	161.04	1610.4
220	218.749	175.4585	1754.585
230	317.071	267.91	2679.1
240	361.37	339.2205	3392.205
250	325.109	343.2395	3432.395
260	353.061	339.085	3390.85
270	350.796	351.9285	3519.285
280	438.213	394.5045	3945.045
290	298.304	368.2585	3682.585
300	157.078	227.691	2276.91
310	117.86	137.469	1374.69
320	75.696	96.778	967.78
		Total Volume	144104.425 cum



367607

MAP OF DIMAPUR DUSTBEN DUMPING AREA

Total Area:-18.20 acre



LEGEND



Building



Electric Pole



Fence Wall



367507

367457

367407

367357

367307

367257

367207

367157

Electric Transformer
Main Gate

Pond
Pond

All measurement are in meter



Survey & Prepared by

LAMPS

Office-Heata No-43 Bakwa Sangam Chund, Lower
P.W.D Colony, Kohima
Email-sangam2@gmail.com

367107

574688

574738

574788

574838

574888

574938

574988

5750

MAP OF DIMAPUR DUSTBEN DUMPING AREA

Contour Map

Total Area:-18.20 acre
Contour Interval at 1 meter



LEGEND



Building



Electric Pole



Fence Wall



All measurement are in meter



Survey & Prepared by



Office: House No-443 Balow Singaito Church, Lower
P.W.D Colony, Kohima
Email: lampdim@gmail.com

MAP OF DIMAPUR DUSTBEN DUMPING AREA

Total Area:-18.20 acre

Section 0 chainage to 370 chainage



LEGEND

Road



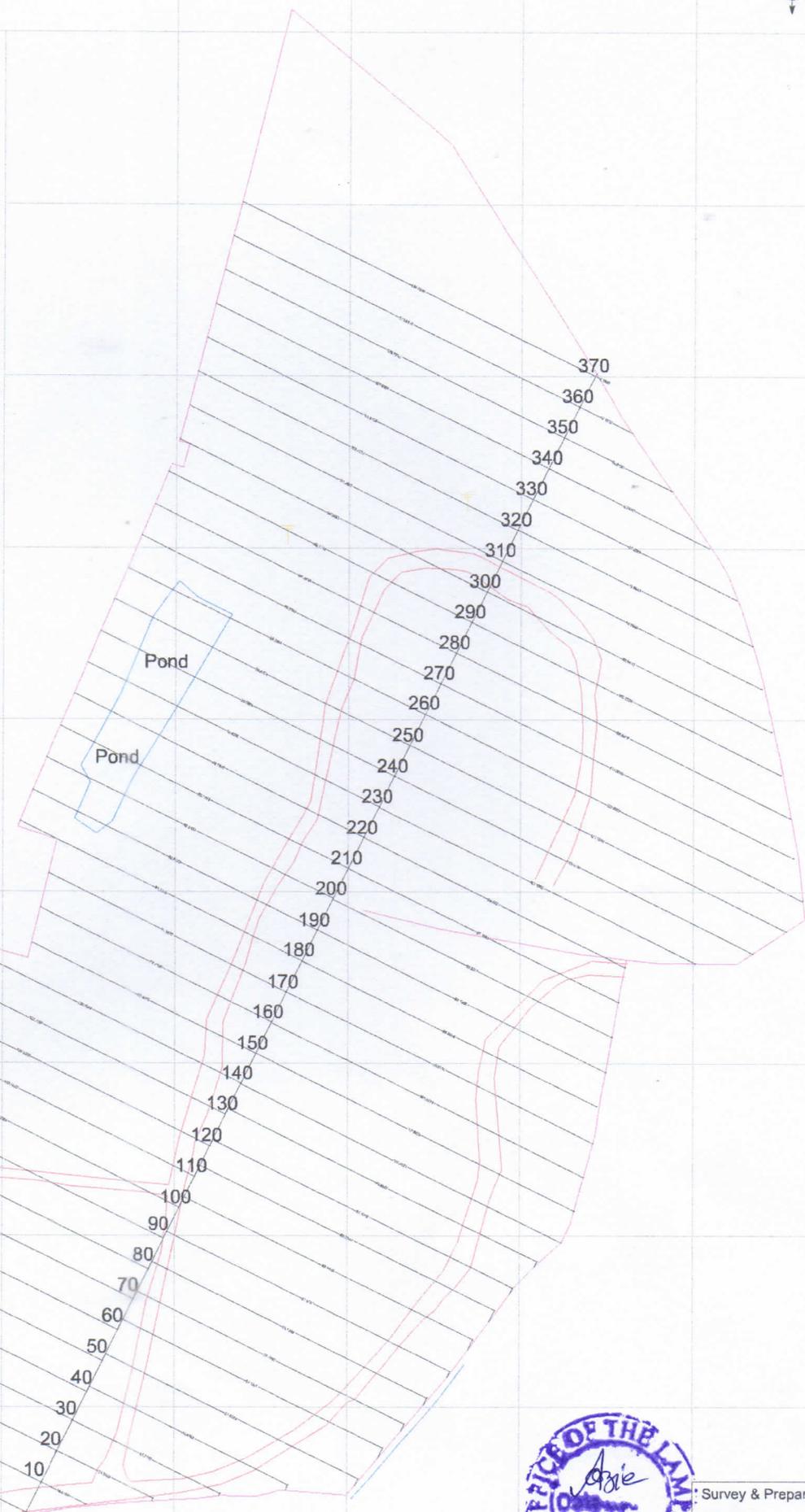
Building



Electric Pole



Fence Wall



Electric Transformer
Mean Gate

All measurement are in meter

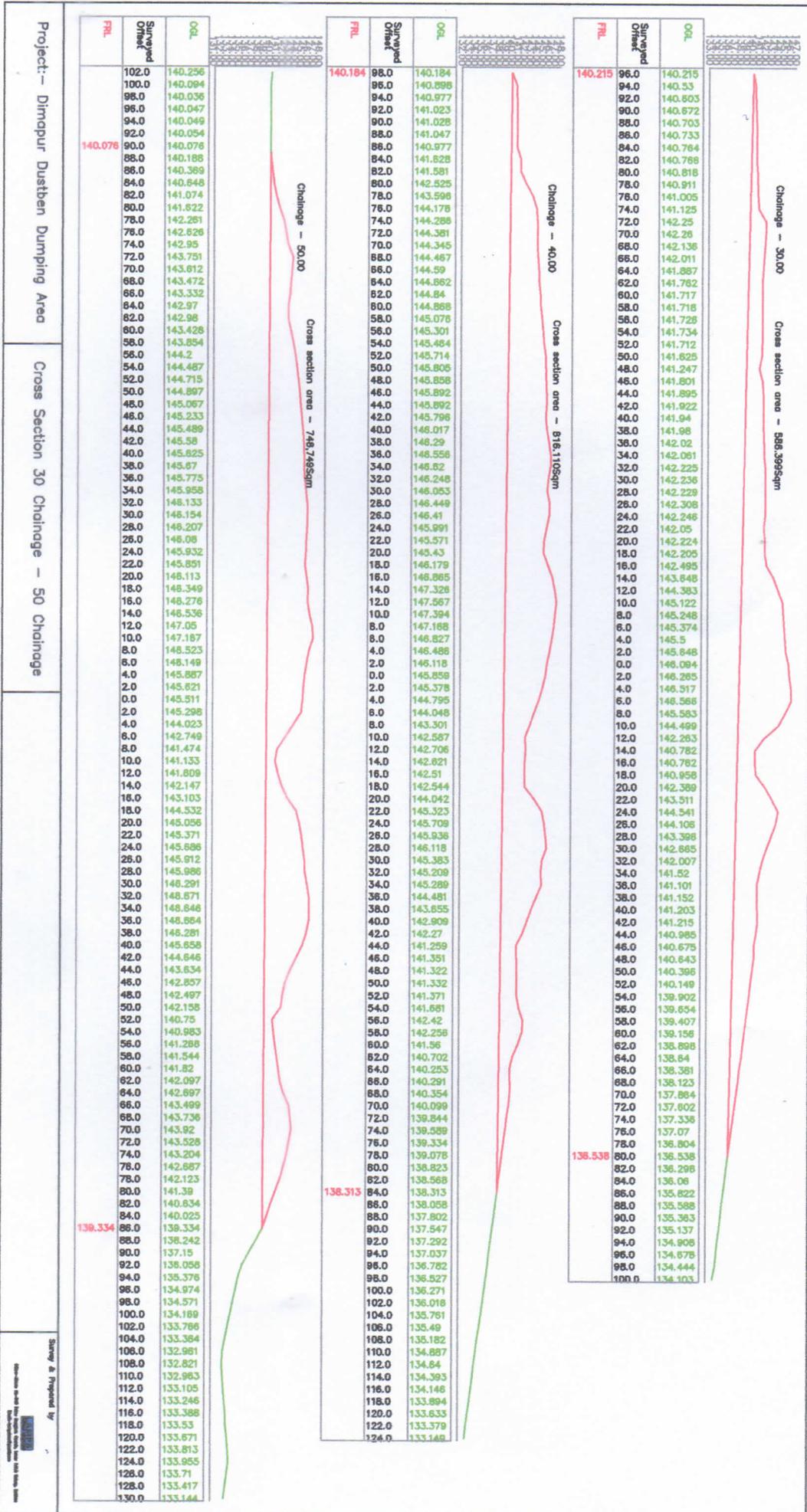


Survey & Prepared by

LAMPS

Office: Hosta Non-AJ Ekwa Sangam Chuch, Lower
P.W.D Colony, Kohima
Email: bangalore@gmail.com

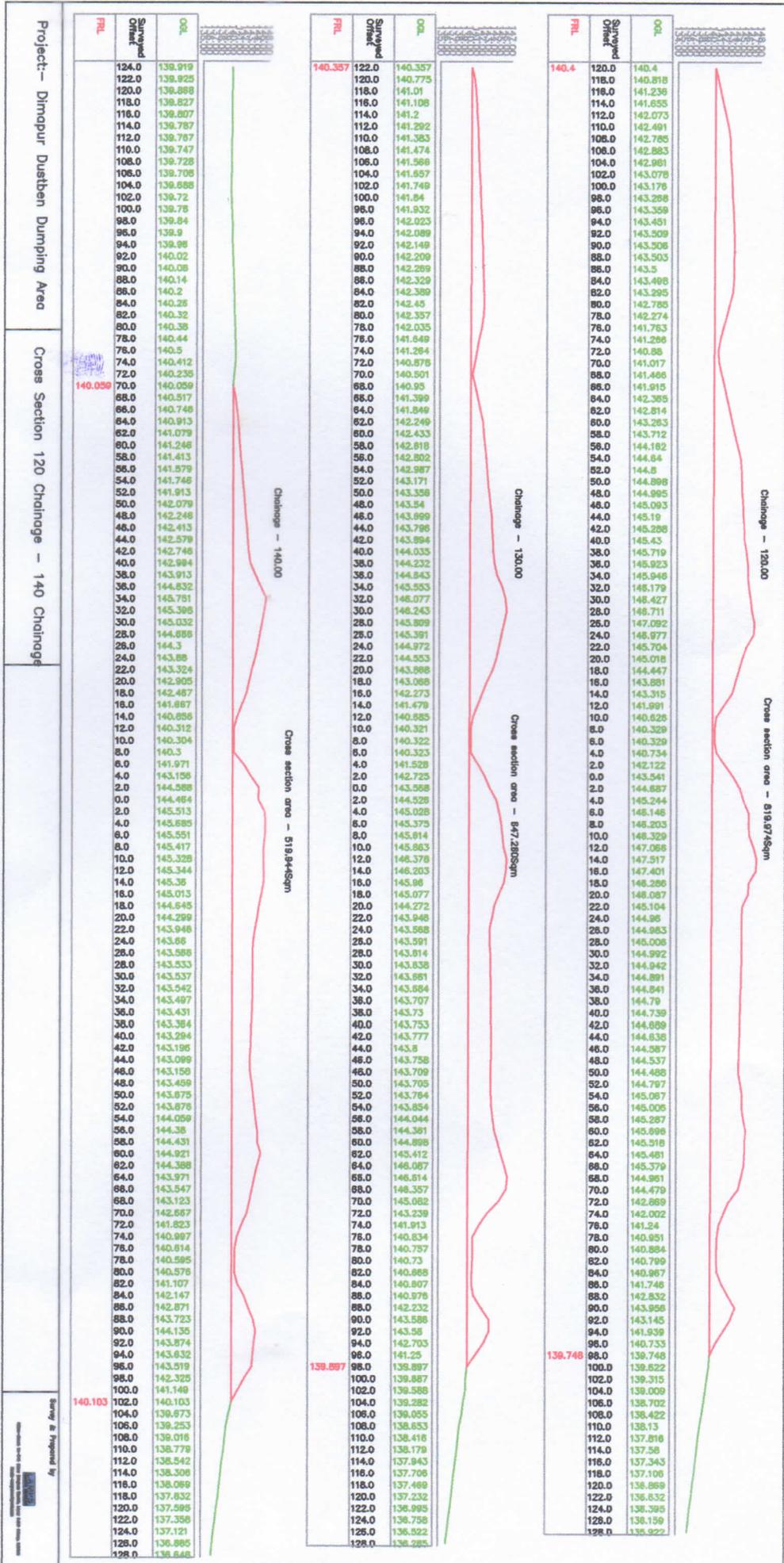
Project: - Dimapur Dustben Dumping Area		Cross Section 0 Chainage - 20 Chainage		Survey & Prepared by	
FRL	140.034	140.034	140.034	140.558	136.667
	94.0	140.2	140.404		
Surveyed Offset	92.0	140.595	140.783	140.681	136.901
OGL	90.0	140.801	140.851	140.736	137.219
	88.0	140.893	140.911	140.857	137.541
	86.0	140.915	140.936	140.905	137.898
	84.0	140.976	141.015	140.938	138.254
	82.0	141.036	141.036	140.969	138.563
	80.0	140.939	141.281	140.998	138.885
	78.0	141.017	141.241	141.025	139.111
	76.0	141.297	141.32	140.978	139.337
	74.0	141.32	141.215	140.839	139.563
	72.0	141.207	141.12	140.887	139.788
	70.0	141.168	141.073	140.835	139.988
	68.0	141.135	141.025	140.769	140.014
	66.0	141.138	140.93	140.717	140.047
	64.0	141.178	140.899	140.664	139.974
	62.0	141.219	140.887	140.616	139.708
	60.0	141.259	140.876	140.57	139.454
	58.0	141.299	140.864	140.527	139.216
	56.0	141.34	140.853	140.481	138.979
	54.0	141.38	140.841	140.437	138.741
	52.0	141.42	140.839	140.393	138.503
	50.0	141.501	140.837	140.351	138.265
	48.0	141.595	140.836	140.311	138.027
	46.0	141.699	140.839	140.273	137.791
	44.0	141.809	140.841	140.237	137.555
	42.0	141.925	140.844	140.203	137.319
	40.0	142.047	140.847	140.171	137.083
	38.0	142.175	140.851	140.141	136.847
	36.0	142.309	140.855	140.113	136.611
	34.0	142.449	140.859	140.087	136.375
	32.0	142.595	140.863	140.063	136.139
	30.0	142.747	140.867	140.041	135.903
	28.0	142.905	140.871	140.021	135.667
	26.0	143.069	140.875	140.003	135.431
	24.0	143.239	140.879	139.987	135.195
	22.0	143.415	140.883	139.973	134.959
	20.0	143.597	140.887	139.961	134.723
	18.0	143.785	140.891	139.951	134.487
	16.0	143.979	140.895	139.943	134.251
	14.0	144.179	140.899	139.937	134.015
	12.0	144.385	140.903	139.933	133.779
	10.0	144.597	140.907	139.931	133.543
	8.0	144.815	140.911	139.931	133.307
	6.0	145.039	140.915	139.933	133.071
	4.0	145.269	140.919	139.937	132.835
	2.0	145.505	140.923	139.943	132.599
	0.0	145.747	140.927	139.951	132.363
		146.000	140.931	139.961	132.127
		146.250	140.935	139.973	131.891
		146.500	140.939	139.987	131.655
		146.750	140.943	139.993	131.419
		147.000	140.947	140.001	131.183
		147.250	140.951	140.011	130.947
		147.500	140.955	140.023	130.711
		147.750	140.959	140.037	130.475
		148.000	140.963	140.053	130.239
		148.250	140.967	140.071	130.003
		148.500	140.971	140.091	129.767
		148.750	140.975	140.113	129.531
		149.000	140.979	140.137	129.295
		149.250	140.983	140.163	129.059
		149.500	140.987	140.191	128.823
		149.750	140.991	140.221	128.587
		150.000	140.995	140.253	128.351
		150.250	140.999	140.287	128.115
		150.500	141.003	140.323	127.879
		150.750	141.007	140.361	127.643
		151.000	141.011	140.401	127.407
		151.250	141.015	140.443	127.171
		151.500	141.019	140.487	126.935
		151.750	141.023	140.533	126.699
		152.000	141.027	140.581	126.463
		152.250	141.031	140.631	126.227
		152.500	141.035	140.683	125.991
		152.750	141.039	140.737	125.755
		153.000	141.043	140.793	125.519
		153.250	141.047	140.851	125.283
		153.500	141.051	140.911	125.047
		153.750	141.055	140.973	124.811
		154.000	141.059	141.037	124.575
		154.250	141.063	141.103	124.339
		154.500	141.067	141.171	124.103
		154.750	141.071	141.241	123.867
		155.000	141.075	141.313	123.631
		155.250	141.079	141.387	123.395
		155.500	141.083	141.463	123.159
		155.750	141.087	141.541	122.923
		156.000	141.091	141.621	122.687
		156.250	141.095	141.703	122.451
		156.500	141.099	141.787	122.215
		156.750	141.103	141.873	121.979
		157.000	141.107	141.961	121.743
		157.250	141.111	142.051	121.507
		157.500	141.115	142.143	121.271
		157.750	141.119	142.237	121.035
		158.000	141.123	142.333	120.799
		158.250	141.127	142.431	120.563
		158.500	141.131	142.531	120.327
		158.750	141.135	142.633	120.091
		159.000	141.139	142.737	119.855
		159.250	141.143	142.843	119.619
		159.500	141.147	142.951	119.383
		159.750	141.151	143.061	119.147
		160.000	141.155	143.173	118.911
		160.250	141.159	143.287	118.675
		160.500	141.163	143.403	118.439
		160.750	141.167	143.521	118.203
		161.000	141.171	143.641	117.967
		161.250	141.175	143.763	117.731
		161.500	141.179	143.887	117.495
		161.750	141.183	144.013	117.259
		162.000	141.187	144.141	117.023
		162.250	141.191	144.271	116.787
		162.500	141.195	144.403	116.551
		162.750	141.199	144.537	116.315
		163.000	141.203	144.673	116.079
		163.250	141.207	144.811	115.843
		163.500	141.211	144.951	115.607
		163.750	141.215	145.093	115.371
		164.000	141.219	145.237	115.135
		164.250	141.223	145.383	114.899
		164.500	141.227	145.531	114.663
		164.750	141.231	145.681	114.427
		165.000	141.235	145.833	114.191
		165.250	141.239	145.987	113.955
		165.500	141.243	146.143	113.719
		165.750	141.247	146.301	113.483
		166.000	141.251	146.461	113.247
		166.250	141.255	146.623	113.011
		166.500	141.259	146.787	112.775
		166.750	141.263	146.953	112.539
		167.000	141.267	147.121	112.303
		167.250	141.271	147.291	112.067
		167.500	141.275	147.463	111.831
		167.750	141.279	147.637	111.595
		168.000	141.283	147.813	111.359
		168.250	141.287	147.991	111.123
		168.500	141.291	148.171	110.887
		168.750	141.295	148.353	110.651
		169.000	141.299	148.537	110.415
		169.250	141.303	148.723	110.179
		169.500	141.307	148.911	109.943
		169.750	141.311	149.101	109.707
		170.000	141.315	149.293	109.471
		170.250	141.319	149.487	109.235
		170.500	141.323	149.683	108.999
		170.750	141.327	149.881	108.763
		171.000	141.331	150.081	108.527
		171.250	141.335	150.283	108.291
		171.500	141.339	150.487	108.055
		171.750	141.343	150.693	107.819
		172.000	141.347	150.901	107.583
		172.250	141.351	151.111	107.347
		172.500	141.355	151.323	107.111
		172.750	141.359	151.537	106.875
		173.000	141.363	151.753	106.639
		173.250	141.367	151.971	106.403
		173.500	141.371	152.191	106.167
		173.750	141.375	152.413	105.931
		174.000	141.379	152.637	105.695
		174.250	141.383	152.863	105.459
		174.500	141.387	153.091	105.223
		174.750	141.391	153.321	104.987
		175.000	141.395	153.553	104.751
		175.250	141.399	153.787	104.515
		175.500	141.403	154.023	104.279
		175.750	141.407	154.261	104.043
		176.000	141.411	154.501	103.807
		176.250	141.415	154.743	103.571
		176.500	141.419	154.987	103.335
		176.750	141.423	155.233	103.099
		177.000	141.427	155.481	102.863

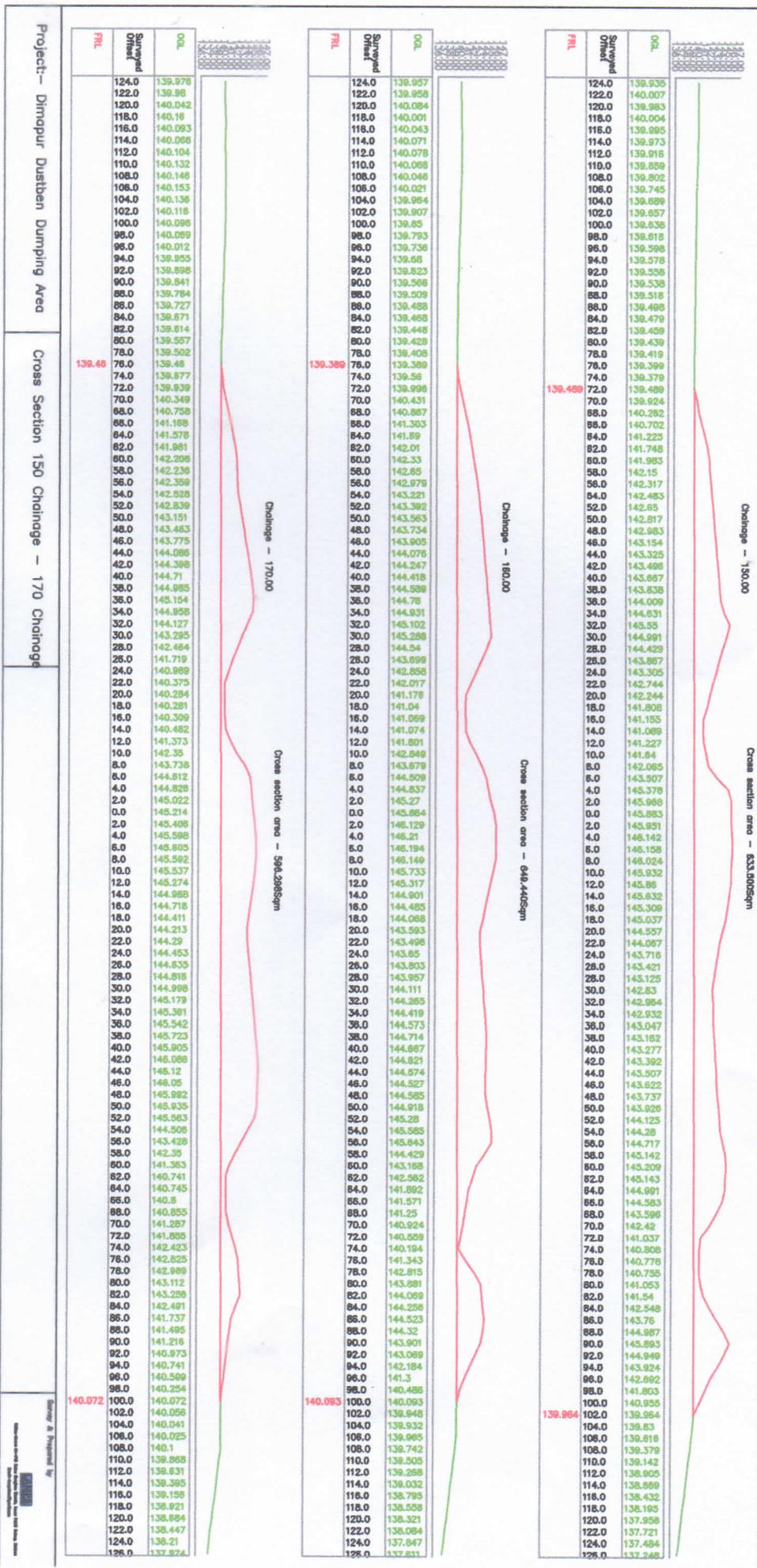


Project - Dimapur Dustbin Dumping Area		Cross Section 60 Chainage - 80 Chainage	
110.0	140.381	108.0	140.322
108.0	140.387	104.0	140.322
106.0	140.372	102.0	140.321
104.0	140.349	100.0	140.32
102.0	140.324	98.0	140.322
100.0	140.291	96.0	140.276
98.0	140.256	94.0	140.197
96.0	140.225	92.0	140.118
94.0	140.192	90.0	140.047
92.0	140.159	88.0	140.028
90.0	140.128	86.0	140.023
88.0	140.108	84.0	140.509
86.0	140.137	82.0	140.875
84.0	140.134	80.0	141.134
82.0	140.125	78.0	141.392
80.0	140.117	76.0	141.651
78.0	140.108	74.0	141.909
76.0	140.1	72.0	142.168
74.0	140.207	70.0	142.51
72.0	140.197	68.0	143.139
70.0	140.219	66.0	143.375
68.0	140.428	64.0	143.253
66.0	140.633	62.0	142.442
64.0	140.122	60.0	142.317
62.0	140.421	58.0	142.844
60.0	140.817	56.0	142.971
58.0	140.986	54.0	143.286
56.0	140.967	52.0	143.204
54.0	140.923	50.0	143.507
52.0	141.393	48.0	144.012
50.0	141.791	46.0	144.516
48.0	142.189	44.0	145.02
46.0	142.588	42.0	145.502
44.0	142.986	40.0	145.817
42.0	143.387	38.0	145.941
40.0	143.68	36.0	146.136
38.0	144.577	34.0	146.307
36.0	145.15	32.0	146.345
34.0	145.537	30.0	146.834
32.0	145.575	28.0	147.063
30.0	145.141	26.0	147.128
28.0	145.2	24.0	147.202
26.0	146.027	22.0	147.275
24.0	146.873	20.0	147.479
22.0	147.054	18.0	147.323
20.0	147.035	16.0	147.079
18.0	146.922	14.0	146.779
16.0	145.961	12.0	146.223
14.0	145.004	10.0	145.982
12.0	144.293	8.0	145.288
10.0	144.154	6.0	145.212
8.0	144.156	4.0	144.864
6.0	144.156	2.0	144.283
4.0	143.848	0.0	143.032
2.0	143.307	2.0	141.781
0.0	141.911	4.0	141.048
2.0	140.745	6.0	141.532
4.0	140.885	8.0	141.7
6.0	141.108	10.0	142.49
8.0	141.33	12.0	143.885
10.0	142.409	14.0	144.382
12.0	144.007	16.0	145.133
14.0	145.605	18.0	145.678
16.0	146.808	20.0	145.438
18.0	146.634	22.0	145.747
20.0	146.331	24.0	146.056
22.0	146.027	26.0	147.407
24.0	146.903	28.0	148.259
26.0	147.785	30.0	148.481
28.0	148.184	32.0	148.511
30.0	148.276	34.0	147.925
32.0	147.478	36.0	148.029
34.0	146.383	38.0	145.371
36.0	145.55	40.0	144.714
38.0	144.756	42.0	144.041
40.0	143.962	44.0	143.355
42.0	143.168	46.0	142.841
44.0	142.911	48.0	142.924
46.0	142.911	50.0	142.979
48.0	142.863	52.0	142.977
50.0	142.836	54.0	142.974
52.0	142.796	56.0	142.965
54.0	142.782	58.0	142.596
56.0	142.779	60.0	142.112
58.0	142.596	62.0	141.629
60.0	142.349	64.0	141.214
62.0	142.102	66.0	141.001
64.0	141.855	68.0	141.122
66.0	141.612	70.0	141.35
68.0	141.37	72.0	141.719
70.0	141.129	74.0	142.453
72.0	140.983	76.0	143.424
74.0	141.714	78.0	144.188
76.0	142.216	80.0	143.679
78.0	143.033	82.0	143.148
80.0	144.103	84.0	142.549
82.0	144.854	86.0	141.154
84.0	144.281	88.0	139.674
86.0	143.809	90.0	139.827
88.0	142.353	92.0	139.45
90.0	140.566	94.0	138.202
92.0	139.52	96.0	136.054
94.0	138.138	98.0	136.579
96.0	138.67	100.0	136.721
98.0	138.885	102.0	136.882
100.0	138.383	104.0	137.004
102.0	138.101	106.0	137.148
104.0	137.819	108.0	136.919
106.0	137.538	110.0	136.637
108.0	137.256	112.0	136.356
110.0	136.974	114.0	136.074
112.0	136.69	116.0	135.792
114.0	136.383	118.0	135.497
116.0	136.078	120.0	135.19
118.0	135.789	122.0	134.883
120.0	135.484	124.0	134.581
122.0	135.18	126.0	134.344
124.0	134.944	128.0	134.107
126.0	134.707	130.0	133.87
128.0	134.47		









Station	Surge and Offset	Old	Challenge	Cross section area
124.0	139.993	140.01	180.00	137.0135sqm
122.0	140.002	140.024	190.00	
120.0	140.004	140.026	200.00	
118.0	140.136	140.027	210.00	
116.0	140.236	140.229	220.00	
114.0	140.219	140.315	230.00	
112.0	140.083	140.299	240.00	
110.0	140.131	140.142	250.00	
108.0	140.185	140.148	260.00	
106.0	140.183	140.197	270.00	
104.0	140.213	140.225	280.00	
102.0	140.22	140.254	290.00	
100.0	140.227	140.281	300.00	
98.0	140.207	140.288	310.00	
96.0	140.187	140.294	320.00	
94.0	140.187	140.298	330.00	
92.0	140.146	140.282	340.00	
90.0	140.01	140.087	350.00	
88.0	139.975	139.912	360.00	
86.0	139.982	139.738	370.00	
84.0	139.949	139.563	380.00	
82.0	139.903	139.384	390.00	
80.0	139.849	139.201	400.00	
78.0	139.789	139.018	410.00	
76.0	139.684	138.978	420.00	
74.0	139.575	138.943	430.00	
72.0	138.713	138.899	440.00	
70.0	139.85	138.85	450.00	
68.0	139.888	138.833	460.00	
66.0	140.125	139.221	470.00	
64.0	140.362	139.508	480.00	
62.0	140.638	139.857	490.00	
60.0	140.914	140.211	500.00	
58.0	141.122	140.584	510.00	
56.0	141.292	140.925	520.00	
54.0	141.483	141.241	530.00	
52.0	142.484	141.917	540.00	
50.0	143.071	142.195	550.00	
48.0	143.916	142.489	560.00	
46.0	144.101	142.708	570.00	
44.0	144.519	142.94	580.00	
42.0	144.938	143.879	590.00	
40.0	145.187	143.833	600.00	
38.0	145.112	144.045	610.00	
36.0	144.999	144.175	620.00	
34.0	143.857	144.145	630.00	
32.0	143.315	143.901	640.00	
30.0	142.773	143.821	650.00	
28.0	142.231	143.542	660.00	
26.0	141.889	143.082	670.00	
24.0	141.147	142.393	680.00	
22.0	140.656	140.978	690.00	
20.0	140.127	140.037	700.00	
18.0	139.9	139.9	710.00	
16.0	140.95	139.8	720.00	
14.0	140.95	140.558	730.00	
12.0	142.051	140.804	740.00	
10.0	142.783	140.888	750.00	
8.0	142.988	141.008	760.00	
6.0	143.212	141.338	770.00	
4.0	143.436	141.888	780.00	
2.0	143.68	141.997	790.00	
0.0	143.881	142.327	800.00	
2.0	144.073	142.898	810.00	
4.0	144.285	142.937	820.00	
6.0	144.457	142.788	830.00	
8.0	144.484	142.849	840.00	
10.0	144.485	142.875	850.00	
12.0	144.478	142.701	860.00	
14.0	144.487	142.727	870.00	
16.0	144.497	142.733	880.00	
18.0	144.508	142.779	890.00	
20.0	144.449	142.805	900.00	
22.0	144.183	142.845	910.00	
24.0	144.018	142.958	920.00	
26.0	144.093	143.071	930.00	
28.0	144.189	143.097	940.00	
30.0	144.248	143.089	950.00	
32.0	144.323	143.041	960.00	
34.0	144.399	143.012	970.00	
36.0	144.511	142.984	980.00	
38.0	144.692	143.138	990.00	
40.0	144.828	143.527	1000.00	
42.0	145.308	144.892		
44.0	146.788	145.704		
46.0	148.285	145.993		
48.0	149.38	145.305		
50.0	149.898	144.305		
52.0	149.892	143.478		
54.0	142.885	142.57		
56.0	141.888	141.883		
58.0	140.777	140.758		
60.0	140.617	140.753		
62.0	140.611	141.131		
64.0	140.9	141.508		
66.0	141.57	141.799		
68.0	142.081	141.739		
70.0	142.589	141.847		
72.0	142.849	141.5		
74.0	142.67	141.335		
76.0	142.209	141.189		
78.0	141.821	141.077		
80.0	141.381	140.892		
82.0	141.328	140.899		
84.0	141.338	140.908		
86.0	141.352	140.913		
88.0	141.184	140.911		
90.0	141.007	140.785		
92.0	140.83	140.425		
94.0	140.652	140.312		
96.0	140.454	140.449		
98.0	140.321	140.584		
100.0	140.181	140.433		
102.0	140.185	140.302		
104.0	140.15	140.258		
106.0	140.134	140.243		
108.0	140.18	140.227		
110.0	140.231	140.295		
112.0	139.994	140.357		
114.0	139.758	140.121		
116.0	139.521	139.884		
118.0	139.284	139.647		
120.0	139.047	139.41		
122.0	138.81	139.173		
124.0	138.573	138.936		
126.0	138.337	138.7		

Project: - Dimapur Duetben Dumping Area

Cross Section 180 Challenge - 200 Challenge

Station	Surge and Offset	Old
124.0	140.027	140.027
122.0	140.047	140.047
120.0	140.048	140.048
118.0	140.049	140.049
116.0	140.097	140.097
114.0	140.322	140.322
112.0	140.389	140.389
110.0	140.372	140.372
108.0	140.27	140.27
106.0	140.185	140.185
104.0	140.213	140.213
102.0	140.257	140.257
100.0	140.298	140.298
98.0	140.314	140.314
96.0	140.343	140.343
94.0	140.355	140.355
92.0	140.295	140.295
90.0	139.999	139.999
88.0	139.743	139.743
86.0	139.487	139.487
84.0	139.344	139.344
82.0	139.217	139.217
80.0	139.091	139.091
78.0	139.025	139.025
76.0	139.109	139.109
74.0	139.183	139.183
72.0	139.292	139.292
70.0	139.321	139.321
68.0	139.39	139.39
66.0	139.459	139.459
64.0	139.844	139.844
62.0	139.948	139.948
60.0	140.08	140.08
58.0	140.233	140.233
56.0	140.909	140.909
54.0	141.225	141.225
52.0	141.508	141.508
50.0	141.641	141.641
48.0	141.578	141.578
46.0	141.511	141.511
44.0	141.448	141.448
42.0	142.993	142.993
40.0	143.445	143.445
38.0	143.62	143.62
36.0	143.794	143.794
34.0	143.758	143.758
32.0	143.7	143.7
30.0	143.901	143.901
28.0	144.335	144.335
26.0	143.472	143.472
24.0	142.202	142.202
22.0	140.932	140.932
20.0	139.081	139.081
18.0	139.072	139.072
16.0	139.822	139.822
14.0	139.981	139.981
12.0	140.029	140.029
10.0	140.093	140.093
8.0	140.287	140.287
6.0	140.817	140.817
4.0	140.947	140.947
2.0	140.945	140.945
0.0	140.895	140.895
2.0	140.544	140.544
4.0	140.393	140.393
6.0	140.243	140.243
8.0	140.092	140.092
10.0	140.023	140.023
12.0	140.088	140.088
14.0	140.211	140.211
16.0	140.325	140.325
18.0	140.438	140.438
20.0	140.552	140.552
22.0	140.885	140.885
24.0	140.779	140.779
26.0	140.892	140.892
28.0	141.005	141.005
30.0	141.088	141.088
32.0	141.07	141.07
34.0	141.078	141.078
36.0	141.487	141.487
38.0	141.857	141.857
40.0	142.102	142.102
42.0	142.025	142.025
44.0	141.947	141.947
46.0	142.324	142.324
48.0	141.713	141.713
50.0	141.103	141.103
52.0	140.492	140.492
54.0	140.128	140.128
56.0	140.209	140.209
58.0	140.29	140.29
60.0	140.371	140.371
62.0	140.391	140.391
64.0	140.318	140.318
66.0	140.198	140.198
68.0	140.278	140.278
70.0	140.358	140.358
72.0	140.437	140.437
74.0	140.517	140.517
76.0	140.587	140.587
78.0	140.684	140.684
80.0	140.714	140.714
82.0	140.689	140.689
84.0	140.535	140.535
86.0	140.38	140.38
88.0	140.225	140.225
90.0	140.071	140.071
92.0	140.021	140.021
94.0	140.189	140.189
96.0	140.245	140.245
98.0	140.382	140.382
100.0	140.519	140.519
102.0	140.544	140.544
104.0	140.414	140.414
106.0	140.352	140.352
108.0	140.338	140.338
110.0	140.355	140.355
112.0	140.431	140.431
114.0	140.484	140.484
116.0	140.247	140.247
118.0	140.01	140.01
120.0	139.773	139.773
122.0	139.536	139.536
124.0	139.299	139.299
126.0	139.063	139.063

Project: - Dimapur Durbun Dumping Area		Cross Section 210 Challenge - 230 Challenge	
FRL	Surveyed Offset	FRL	Surveyed Offset
124.0	140.078	124.0	140.081
122.0	140.102	122.0	140.088
120.0	140.114	120.0	140.092
118.0	140.115	118.0	140.093
116.0	140.117	116.0	140.095
114.0	140.118	114.0	140.096
112.0	140.153	112.0	140.285
110.0	140.378	110.0	140.51
108.0	140.803	108.0	140.542
106.0	140.818	106.0	140.525
104.0	140.501	104.0	140.507
102.0	140.584	102.0	140.319
100.0	140.448	100.0	140.247
98.0	140.293	98.0	140.295
96.0	140.312	96.0	140.344
94.0	140.298	94.0	140.379
92.0	140.138	92.0	140.157
90.0	139.978	90.0	139.957
88.0	139.818	88.0	139.793
86.0	139.859	86.0	139.819
84.0	139.527	84.0	139.445
82.0	139.423	82.0	139.293
80.0	139.424	80.0	139.315
78.0	139.425	78.0	139.337
76.0	139.426	76.0	139.36
74.0	139.427	74.0	139.382
72.0	139.427	72.0	139.387
70.0	139.426	70.0	139.393
68.0	139.429	68.0	139.399
66.0	139.43	66.0	139.33
64.0	139.578	64.0	139.018
62.0	139.947	62.0	138.706
60.0	140.218	60.0	138.806
58.0	140.488	58.0	139.192
56.0	140.759	56.0	139.577
54.0	141.03	54.0	139.963
52.0	141.3	52.0	140.348
50.0	141.571	50.0	140.633
48.0	141.842	48.0	140.904
46.0	142.112	46.0	141.175
44.0	142.383	44.0	141.445
42.0	142.654	42.0	141.716
40.0	143.143	40.0	142.201
38.0	143.425	38.0	142.733
36.0	143.116	36.0	143.285
34.0	142.807	34.0	143.418
32.0	142.498	32.0	143.043
30.0	142.19	30.0	142.517
28.0	141.72	28.0	142.009
26.0	141.558	26.0	141.434
24.0	141.835	24.0	140.801
22.0	141.64	22.0	139.861
20.0	141.538	20.0	139.896
18.0	141.437	18.0	139.878
16.0	141.363	16.0	139.891
14.0	142.063	14.0	140.259
12.0	142.662	12.0	141.369
10.0	143.213	10.0	142.478
8.0	143.583	8.0	143.588
6.0	143.758	6.0	143.98
4.0	143.798	4.0	143.825
2.0	143.967	2.0	143.662
0.0	144.078	0.0	143.242
2.0	143.808	2.0	142.717
4.0	143.121	4.0	142.102
6.0	142.498	6.0	141.541
8.0	141.821	8.0	141.06
10.0	141.147	10.0	140.579
12.0	140.455	12.0	140.098
14.0	140.088	14.0	139.984
16.0	140.567	16.0	139.988
18.0	141.089	18.0	139.951
20.0	141.57	20.0	139.935
22.0	142.072	22.0	139.919
24.0	142.435	24.0	140.205
26.0	142.534	26.0	140.375
28.0	142.462	28.0	141.02
30.0	142.361	30.0	141.021
32.0	142.41	32.0	141.025
34.0	142.271	34.0	141.025
36.0	142.132	36.0	141.027
38.0	141.993	38.0	141.029
40.0	141.854	40.0	140.981
42.0	141.715	42.0	140.842
44.0	141.577	44.0	140.703
46.0	141.428	46.0	140.554
48.0	140.531	48.0	139.848
50.0	139.935	50.0	139.643
52.0	139.924	52.0	139.638
54.0	139.904	54.0	139.833
56.0	139.884	56.0	139.828
58.0	140.71	58.0	139.823
60.0	141.549	60.0	139.814
62.0	142.389	62.0	140.276
64.0	142.903	64.0	140.725
66.0	143.16	66.0	140.59
68.0	142.867	68.0	140.485
70.0	142.589	70.0	140.319
72.0	142.485	72.0	140.129
74.0	142.284	74.0	139.982
76.0	142.063	76.0	140.308
78.0	142.17	78.0	140.488
80.0	142.107	80.0	140.71
82.0	142.117	82.0	140.933
84.0	141.641	84.0	141.153
86.0	141.013	86.0	140.976
88.0	140.834	88.0	140.433
90.0	140.783	90.0	140.334
92.0	140.731	92.0	140.389
94.0	140.861	94.0	140.392
96.0	140.522	96.0	140.392
98.0	140.348	98.0	140.392
100.0	140.411	100.0	140.392
102.0	140.473	102.0	140.392
104.0	140.538	104.0	140.392
106.0	140.578	106.0	140.523
108.0	140.578	108.0	140.837
110.0	140.594	110.0	140.538
112.0	140.832	112.0	140.55
114.0	140.885	114.0	140.828
116.0	140.761	116.0	140.701
118.0	140.837	118.0	140.736
120.0	140.882	120.0	140.499
122.0	140.825	122.0	140.282
124.0	140.388	124.0	140.025

139.43

138.708

137.292

139.884

140.348

139.962



Survey & Mapping by
Approved for Issue: _____
 Date: _____

Project:-- Dimapur Dustben Dumping Area		Cross Section 240 Chalnage -- 260 Chalnage	
124.0	140.129	124.0	140.112
122.0	140.153	122.0	140.138
120.0	140.177	120.0	140.158
118.0	140.181	118.0	140.159
116.0	140.183	116.0	140.161
114.0	140.184	114.0	140.162
112.0	140.185	112.0	140.163
110.0	140.187	110.0	140.165
108.0	140.209	108.0	140.34
106.0	140.434	106.0	140.585
104.0	140.859	104.0	140.788
102.0	140.854	102.0	140.771
100.0	140.847	100.0	140.754
98.0	140.83	98.0	140.736
96.0	140.789	96.0	140.705
94.0	140.666	94.0	140.542
92.0	140.543	92.0	140.383
90.0	140.42	90.0	140.224
88.0	140.297	88.0	140.065
86.0	140.174	86.0	138.906
84.0	140.025	84.0	138.78
82.0	139.888	82.0	138.73
80.0	139.884	80.0	138.725
78.0	139.888	78.0	138.72
76.0	139.888	76.0	138.715
74.0	139.88	74.0	138.71
72.0	139.85	72.0	138.705
70.0	139.84	70.0	138.7
68.0	139.83	68.0	138.696
66.0	139.821	66.0	138.691
64.0	139.816	64.0	138.702
62.0	140.047	62.0	140.042
60.0	140.351	60.0	140.381
58.0	140.547	58.0	140.721
56.0	140.843	56.0	141.061
54.0	141.239	54.0	141.4
52.0	141.538	52.0	141.731
50.0	141.832	50.0	142.027
48.0	142.128	48.0	142.324
46.0	142.424	46.0	142.62
44.0	142.72	44.0	142.916
42.0	143.018	42.0	143.212
40.0	143.312	40.0	143.508
38.0	143.608	38.0	143.804
36.0	143.779	36.0	143.25
34.0	143.482	34.0	142.953
32.0	142.58	32.0	142.858
30.0	141.581	30.0	141.843
28.0	140.485	28.0	140.785
26.0	140.485	26.0	140.52
24.0	140.442	24.0	140.999
22.0	140.839	22.0	140.121
20.0	141.49	20.0	140.771
18.0	142.158	18.0	141.42
16.0	142.82	16.0	142.051
14.0	143.07	14.0	142.677
12.0	143.273	12.0	143.085
10.0	143.888	10.0	143.343
8.0	144.111	8.0	143.587
6.0	144.209	6.0	143.831
4.0	143.891	4.0	143.953
2.0	144.258	2.0	143.911
0.0	144.497	0.0	143.894
2.0	144.512	2.0	142.448
4.0	144.442	4.0	141.845
6.0	144.307	6.0	141.857
8.0	144.282	8.0	141.281
10.0	144.181	10.0	140.784
12.0	143.793	12.0	140.581
14.0	143.752	14.0	140.577
16.0	143.382	16.0	140.918
18.0	142.933	18.0	142.005
20.0	142.485	20.0	142.061
22.0	142.25	22.0	141.944
24.0	142.444	24.0	142.324
26.0	142.585	26.0	142.31
28.0	142.543	28.0	142.412
30.0	142.502	30.0	142.513
32.0	142.48	32.0	142.615
34.0	142.419	34.0	142.694
36.0	142.377	36.0	142.447
38.0	142.54	38.0	142.245
40.0	142.771	40.0	142.39
42.0	142.97	42.0	142.535
44.0	143.089	44.0	142.668
46.0	142.739	46.0	142.383
48.0	141.434	48.0	141.038
50.0	140.951	50.0	140.189
52.0	140.845	52.0	140.188
54.0	141.13	54.0	140.16
56.0	141.569	56.0	140.518
58.0	142.009	58.0	141.073
60.0	142.448	60.0	141.829
62.0	142.887	62.0	142.083
64.0	143.328	64.0	142.544
66.0	143.788	66.0	143.188
68.0	144.111	68.0	143.327
70.0	144.257	70.0	143.467
72.0	144.489	72.0	143.684
74.0	144.315	74.0	143.397
76.0	144.1	76.0	143.325
78.0	143.81	78.0	143.039
80.0	143.247	80.0	142.793
82.0	142.842	82.0	142.487
84.0	142.037	84.0	142.417
86.0	141.431	86.0	142.433
88.0	140.828	88.0	141.475
90.0	140.781	90.0	141.89
92.0	140.811	92.0	141.303
94.0	140.842	94.0	140.852
96.0	140.872	96.0	140.85
98.0	140.917	98.0	140.894
100.0	140.961	100.0	140.939
102.0	141.006	102.0	140.983
104.0	141.05	104.0	140.987
106.0	141.095	106.0	140.978
108.0	141.14	108.0	140.991
110.0	141.138	110.0	141.013
112.0	141.152	112.0	141.035
114.0	141.174	114.0	141.057
116.0	141.197	116.0	141.088
118.0	141.219	118.0	141.071
120.0	141.241	120.0	141.078
122.0	141.283	122.0	141.107
124.0		124.0	141.114



Project:-- Dimapur Dustben Dumping Area		Cross Section 270 Chainage -- 290 Chainage	
124.0	140.18	124.0	140.183
122.0	140.204	122.0	140.187
120.0	140.228	120.0	140.211
118.0	140.246	118.0	140.226
116.0	140.249	116.0	140.227
114.0	140.25	114.0	140.229
112.0	140.252	112.0	140.229
110.0	140.253	110.0	140.231
108.0	140.254	108.0	140.232
106.0	140.255	106.0	140.233
104.0	140.254	104.0	140.236
102.0	140.489	102.0	140.821
100.0	140.714	100.0	140.848
98.0	140.985	98.0	141.017
96.0	140.903	96.0	140.913
94.0	140.906	94.0	140.851
92.0	140.908	92.0	140.837
90.0	140.91	90.0	140.823
88.0	140.912	88.0	140.81
86.0	140.914	86.0	140.796
84.0	140.916	84.0	140.782
82.0	140.918	82.0	140.768
80.0	140.92	80.0	140.754
78.0	140.922	78.0	140.741
76.0	140.924	76.0	140.727
74.0	140.926	74.0	140.713
72.0	140.931	72.0	140.699
70.0	140.941	70.0	140.686
68.0	140.952	68.0	140.672
66.0	140.963	66.0	140.658
64.0	140.973	64.0	140.642
62.0	140.984	62.0	140.67
60.0	140.994	60.0	140.659
58.0	141.022	58.0	140.996
56.0	141.071	56.0	141.478
54.0	141.12	54.0	141.959
52.0	141.169	52.0	142.667
50.0	141.219	50.0	143.308
48.0	141.266	48.0	143.733
46.0	141.557	46.0	144.158
44.0	141.891	44.0	144.583
42.0	142.225	42.0	144.912
40.0	141.994	40.0	144.685
38.0	142.199	38.0	143.809
36.0	142.173	36.0	142.764
34.0	141.551	34.0	142.155
32.0	140.905	32.0	142.113
30.0	140.895	30.0	142.072
28.0	140.885	28.0	142.031
26.0	141.009	26.0	141.989
24.0	141.826	24.0	142.052
22.0	142.429	22.0	142.596
20.0	143.03	20.0	143.74
18.0	143.906	18.0	144.41
16.0	144.095	16.0	144.817
14.0	144.523	14.0	145.253
12.0	144.951	12.0	145.347
10.0	145.379	10.0	145.379
8.0	145.371	8.0	145.41
6.0	145.115	6.0	145.285
4.0	144.902	4.0	144.918
2.0	144.823	2.0	144.901
0.0	144.718	0.0	144.821
2.0	144.887	2.0	144.708
4.0	144.699	4.0	144.594
6.0	144.91	6.0	144.489
8.0	144.361	8.0	144.092
10.0	143.812	10.0	144.206
12.0	144.535	12.0	144.881
14.0	144.799	14.0	145.143
16.0	143.816	16.0	145.241
18.0	143.225	18.0	145.159
20.0	143.378	20.0	145.292
22.0	143.679	22.0	145.11
24.0	143.779	24.0	144.943
26.0	143.98	26.0	144.225
28.0	143.825	28.0	144.47
30.0	143.229	30.0	144.868
32.0	142.737	32.0	145.819
34.0	141.351	34.0	146.184
36.0	140.995	36.0	144.867
38.0	141.081	38.0	143.549
40.0	141.158	40.0	141.932
42.0	141.905	42.0	141.17
44.0	143.022	44.0	141.044
46.0	143.533	46.0	141.69
48.0	143.889	48.0	143.507
50.0	144.136	50.0	145.142
52.0	145.013	52.0	145.781
54.0	145.369	54.0	145.795
56.0	145.043	56.0	145.704
58.0	145.132	58.0	145.568
60.0	145.16	60.0	145.374
62.0	144.882	62.0	145.133
64.0	144.157	64.0	144.892
66.0	143.996	66.0	144.651
68.0	143.182	68.0	144.41
70.0	142.809	70.0	144.289
72.0	142.407	72.0	144.15
74.0	141.996	74.0	143.9
76.0	141.533	76.0	143.385
78.0	141.13	78.0	142.854
80.0	141.13	80.0	142.298
82.0	141.13	82.0	141.742
84.0	141.13	84.0	141.186
86.0	141.153	86.0	141.077
88.0	141.185	88.0	141.108
90.0	141.218	90.0	141.136
92.0	141.244	92.0	141.163
94.0	141.289	94.0	141.192
96.0	141.293	96.0	141.221
98.0	141.318	98.0	141.25
100.0	141.342	100.0	141.279
		102.0	141.308
		104.0	141.339
		106.0	141.37
		108.0	141.402

Chainage -- 290.00

Cross section area -- 23.7075sqm

Chainage -- 280.00

Cross section area -- 23.7075sqm

Chainage -- 270.00

Cross section area -- 23.7075sqm

141.289

141.13

140.859

141.186

140.209

140.869



Survey & Planning Dept
Dimapur
1998

Project: - Dimapur Dustben Dumping Area		Cross Section 300 Chaining - 320 Chaining	
144.00		141.00	
143.00		140.00	
142.00		139.00	
141.00		138.00	
140.00		137.00	
139.00		136.00	
138.00		135.00	
137.00		134.00	
136.00		133.00	
135.00		132.00	
134.00		131.00	
133.00		130.00	
132.00		129.00	
131.00		128.00	
130.00		127.00	
129.00		126.00	
128.00		125.00	
127.00		124.00	
126.00		123.00	
125.00		122.00	
124.00		121.00	
123.00		120.00	
122.00		119.00	
121.00		118.00	
120.00		117.00	
119.00		116.00	
118.00		115.00	
117.00		114.00	
116.00		113.00	
115.00		112.00	
114.00		111.00	
113.00		110.00	
112.00		109.00	
111.00		108.00	
110.00		107.00	
109.00		106.00	
108.00		105.00	
107.00		104.00	
106.00		103.00	
105.00		102.00	
104.00		101.00	
103.00		100.00	
102.00		99.00	
101.00		98.00	
100.00		97.00	
99.00		96.00	
98.00		95.00	
97.00		94.00	
96.00		93.00	
95.00		92.00	
94.00		91.00	
93.00		90.00	
92.00		89.00	
91.00		88.00	
90.00		87.00	
89.00		86.00	
88.00		85.00	
87.00		84.00	
86.00		83.00	
85.00		82.00	
84.00		81.00	
83.00		80.00	
82.00		79.00	
81.00		78.00	
80.00		77.00	
79.00		76.00	
78.00		75.00	
77.00		74.00	
76.00		73.00	
75.00		72.00	
74.00		71.00	
73.00		70.00	
72.00		69.00	
71.00		68.00	
70.00		67.00	
69.00		66.00	
68.00		65.00	
67.00		64.00	
66.00		63.00	
65.00		62.00	
64.00		61.00	
63.00		60.00	
62.00		59.00	
61.00		58.00	
60.00		57.00	
59.00		56.00	
58.00		55.00	
57.00		54.00	
56.00		53.00	
55.00		52.00	
54.00		51.00	
53.00		50.00	
52.00		49.00	
51.00		48.00	
50.00		47.00	
49.00		46.00	
48.00		45.00	
47.00		44.00	
46.00		43.00	
45.00		42.00	
44.00		41.00	
43.00		40.00	
42.00		39.00	
41.00		38.00	
40.00		37.00	
39.00		36.00	
38.00		35.00	
37.00		34.00	
36.00		33.00	
35.00		32.00	
34.00		31.00	
33.00		30.00	
32.00		29.00	
31.00		28.00	
30.00		27.00	
29.00		26.00	
28.00		25.00	
27.00		24.00	
26.00		23.00	
25.00		22.00	
24.00		21.00	
23.00		20.00	
22.00		19.00	
21.00		18.00	
20.00		17.00	
19.00		16.00	
18.00		15.00	
17.00		14.00	
16.00		13.00	
15.00		12.00	
14.00		11.00	
13.00		10.00	
12.00		9.00	
11.00		8.00	
10.00		7.00	
9.00		6.00	
8.00		5.00	
7.00		4.00	
6.00		3.00	
5.00		2.00	
4.00		1.00	
3.00		0.00	
2.00			
1.00			
0.00			
140.805		141.027	
140.792		141.079	



Survey & Engineering by
 Dimapur District Survey Office, Dimapur, Nagaland, India



M/S C Y ENTERPRISE

GSTIN:13ABMPO5764C1ZN

ANNEXURE - A
36

Ref. No.....

Date..18/10/22...

To,

The Administrator
Dimapur municipal Council
Kalibari Rd,
Dimapur

Subject:

Status of Bio-Mining at the Dimapur Municipality Website

Respected Sir,

I would like to bring to your attention that I had ordered a 150 MT capacity Bio Mining Machine in the month of December 2020 (Purchase order/ Payment details enclosed) and was assured delivery of the same within 5 months. However, due to the recurrence of the Covid pandemic in 2021 too all production work halted.

Pursuing the matter further with the manufacturers (Geetanjali Envirotech Pvt. Ltd.) I could establish communication only in the month of July 2022. I was then informed that due to the cost rise in production materials the quote cost of the machine would have to be revised. In consultation I agreed to the same and a revised quotation was presented only in the month of August, 2022.

I have presently agreed to the new revised cost and the company has assured that the said Bio-Mining Machine would reach the Dimapur Municipality by the second week of December, 2022.

I assure you that all information provided here is true to the best of my knowledge

Dimapur

Yours Sincerely

C Y ENTERPRISE

Mr. Yanren
Proprietor

MEMORANDUM OF UNDERSTANDING (MoU)
BETWEEN

DIMAPUR MUNICIPAL COUNCIL

AND

C Y ENTERPRISE

1. **Parties.** This Memorandum of Understanding (hereinafter referred to as "MoU") is made and entered into by and between the Dimapur Municipal Council hereinafter called "*The Municipality*" and C Y Enterprises hereinafter called "*The Agency*" whose address is H. No. 214, Bamunpukhuri - 2, Dimapur 797112, Nagaland.
2. **Purpose.** To reduce the Plastic waste at the present municipal dumpsite by means of extracting all the plastic waste mixed with the legacy waste, using machinery apt for the purpose. This will enable the municipality get rid of the plastic waste collected over the years and help in compliance with environmental norms.
3. **Term of MOU.** This MOU is effective upon the day and date last signed and executed by the duly authorized representatives of the parties to this MOU. This MOU may be terminated, without cause, by either party upon 3 Months written notice, which notice shall be delivered by hand or by certified mail to the address listed above.
4. **Responsibilities of *The Agency*.** The Municipality is willing to proceed with this arrangement however, the following directions have to be accepted upon:
 - i. SOP / Whitepaper for the mining of plastic waste to be submitted before commencing any mining activity;
 - ii. All expenses incurred in the process for mining plastic waste will be borne by *The Agency*;
 - iii. All mining work will be done in an organised manner and residual matter will not be scattered haphazardly, should the Municipality observe that this process is being neglected the permission granted could be withdrawn;

- iv. The list of machines / machinery to be utilised for the said purpose has to be submitted, security and maintenance of these mentioned machines / machinery will be the sole responsibility of *The Agency*;
- v. The atmosphere of workers employed should be cordial, *The Agency* will take sole responsibility should there be any unwarranted situation arising within the premises;
- vi. Reports and log books need to be maintained and presented when asked for;
- vii. The Agency will make a monthly payment to the Municipality, the rate of which will be discussed once all operations are functional;
- viii. Unauthorized person/s will not be permitted into the dumpsite without the prior permission from the Municipality.

5 General Provisions

A. Amendments. Wherein, considering that this is a pilot project, the MoU presently signed will be reviewed after 6 months for enhancement and optimum productivity for both mentioned parties; However, either party may request changes to this MoU. Any changes, modifications, revisions or amendments to this MoU which are mutually agreed upon by and between the parties to this MoU shall be incorporated by written instrument, and effective when executed and signed by all parties to this MoU.

B. Entirety of Agreement. This MoU, consisting of 3 pages, represents the entire and integrated agreement between the parties and supersedes all prior negotiations, representations and agreements, whether written or oral.

C. Severability. Should any portion of this MoU be judicially determined to be illegal or unenforceable, the remainder of the MoU shall continue in full force and effect, and either party may renegotiate the terms affected by the severance.

Signatures. In witness whereof, the parties to this MoU through their duly authorized representatives have executed this MoU on the days and dates set out below, and certify that they have read, understood, and agreed to the terms and conditions of this MoU as set forth herein.

The effective date of this MoU is the date of the signature last affixed to this page.

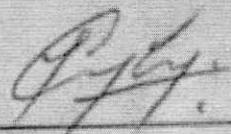
DIMAPUR MUNICIPAL COUNCIL

C Y ENTERPRISE

Shri. Albert Ezung
Administrator
Date: 19-10-2020

Shri. Yanrenthung Ovung
Proprietor
Date: 19/10/20


Administrator
Dimapur Municipal Council
Signature


Signature

C Y ENTERPRISE

Proprietor



ANNEXURE-II-(C)

RM(SME) Sales Hub
State Bank of India
Dimapur Bazar Branch
Dimapur, Nagaland
Mob: +91 9436072107

40

RM(SME)/2020-21/255

Date: 23/12/2020

M/S GEETANJALI ENVIROTECH
NEW LINK ROAD ANDHERI WEST MUMBAI

Dear Sir,

REF: YOUR PROFORMA INVOICE/LETTER FOR SUPPLY OF TROMMEL SCREEN & BELT CONVEYOR 150 TPD

With reference to your proforma invoice/letter dated 16/11/2020 we have to inform that an amount of Rs. 1707000/- (Seventeen Lakh Seven Thousandy) only has been credited vide RTGS UTR No SBINR52020122303405771 TO YOUR ACCOUNT nO 064010200006897 for the cost of TROMMEL SCREEN & BELT CONVEYOR 150 TPD to be supplied to **C Y ENTERPRISE** . Please forward to us your stamped receipt for the amount.

2. Please note that the amount is to be appropriated specifically towards the purchase price of the said goods. It should not be appropriated by you for selling against any other debt or liability due or owing to you by **C Y ENTERPRISE Prop: Mr. Yanrenthung Ovung**. Please note that the bank will have the right to call back the amount if you fail to deliver the goods/vehicle to the above named person against his/her acknowledge.

3. Please advise us the full particulars of goods delivered to **C Y ENTERPRISE Prop: Mr. Yanrenthung Ovung**.

Yours faithfully


Relationship Manager (SME)



(To be filled in and returned to the Branch by the Dealer Supplying the goods)

Machine Make Date of Delivery

Engine Number Chassis Number

NAGALAND POLLUTION CONTROL BOARD

ANNEXURE - 5
41

NPCB/MSWA/16

Dated:05.08.2014

To

The Chief Executive Officer
Dimapur Municipal Council
Dimapur, Nagaland.

Sub: Monitoring and inspection report of DMC dumping site at Sunrise Colony, Burma Camp and suggestion thereof:-

Sir,

With reference to the above cited subject, I would like to inform you that, the NPCB team along with your officer Mr.S.Dutta, visited the DMC dumping site at Sunrise colony, Burma camp, Dimapur on 18th July, 2014 and observed the following:-

1. Location : Sunrise colony, Burma camp, Dimapur, on the bank of Dhansiri River.
2. Starting year of use : 1995
3. Area : 66 bighas
4. Utilized area i.e., area covered with waste : 100% i.e., 66 bighas
5. Type of wastes : Unsegregated including Biomedical wastes.

Towards the Dhansiri river, broken glass, plastic waste, papers, etc were found in plenty, which may be due to absence of recycling of waste in earlier years.

Biomedical waste was found mixed with municipal solid waste at the dumping site which will cause health hazard by spreading infectious diseases and is also a threat to environment.

Water test result of Dhansiri (downstream) below dumping site area is given below :-

- i. PH -- 6.98mg/L
- ii. D.O - 4.8mg/L
- iii. BOD - 13mg/L

Low level of DO and high BOD level shows that the water is polluted and is not fit for drinking or any other purposes apart from irrigation if required.

NAGALAND POLLUTION CONTROL BOARD

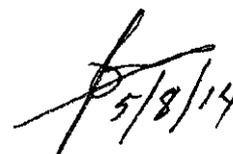
It is suggested that:

- I. A new site be used for waste disposal in consonance with the MSW Rules given in Schedule - III.[copy enclosed]
- II. The present site should be closed as per the Municipal Solid Waste rules in Schedule - III (31).[copy enclosed]
- III. Bio Medical Waste – Bio Medical Waste should not be mixed with Municipal solid waste and should be disposed as per the Bio Medical Waste (Management & Handling) Rules, 1998.

Thank You.

Enclosed: As stated

Yours faithfully,



(Rusovil John)
Member Secretary

o/c

- 10 -

ANNEXURE - 6
43

NAGALAND POLLUTION CONTROL BOARD

NPCB/MSW/A/10

Dated 12/08/2014

To

The Commissioner & Secretary
Urban Development Department
Nagaland Civil Secretariat
Nagaland : Kohima

Sub: Monitoring and inspection report of DMC dumping site at Sunrise Colony, Burma Camp and suggestion thereof:-

Sir,

With reference to the above cited subject, I would like to inform you that, the NPCB team along with your officer Mr. S. Dutta, visited the DMC dumping site at sunrise colony, Burma camp, Dimapur on 18th July, 2014 and observed the following:-

1. Location : Sunrise colony, Burma camp, Dimapur,
: on the bank of Dhansiri River
2. Starting year of use : 1995 .
3. Area : 66 bighas
4. Utilized area i.e. area covered with waste : 100% i.e. 66 bighas
5. Type of wastes : Unsegregated including Biomedical wastes.

Towards the Dhansiri river, broken glass, plastic waste, papers, etc were found in plenty, which may be due to absence of recycling of waste in earlier years.

Biomedical waste was found mixed with municipal solid waste at the dumping site which will cause health hazard by spreading infectious diseases and is also a threat to environment.

Water test result of Dhansiri, (downstream) below dumping site area is given below:-

- i. PH-6.98mg/L
- ii. D.O - 4.8 mg/L
- iii. BOD - 13mg/L

Low level of DO and high BOD level shows that the water is polluted and is not fit for drinking or any other purposes apart from irrigation if required.

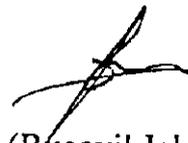
It is suggested that:

- I. A new site be used for waste disposal in consonance with the MSW Rules given in Schedule – III. [copy enclosed]
- II The present site should be closed as per the Municipal Solid Waste rules in Schedule – III (31). [copy enclosed].
- III. Bio Medical Waste – Bio Medical Waste should not be mixed with Municipal Solid Waste and should be disposal as per the Bio- Medical Waste (Management & Handling) Rules, 1998.

Thank you

Enclosed: As stated

Yours faithfully



(Rusovil John)
Member Secretary



NAGALAND POLLUTION CONTROL BOARD

Signal Point, Dimapur – 797112, Nagaland
Tel.: 03862-245727, TeleFax: 03862-245726

Website: www.npcb.nagaland.gov.in E-mail: npccb2@yahoo.com

ANNEXURE - 7
45

NPCB/PWA/ 3440

Dated 08.09.2022

To

The Administrator
Dimapur Municipal Council
Dimapur: Nagaland

Sub: Analysis Charges of the Surface water and Ground water Sample -reg.

Sir,

With reference to the above cited subject, I am enclosing herewith the Analysis charges of the Surface water and Ground water Sample collected on 18/08/2022 from the vicinity of Dimapur Municipal Dumpsite, located at Sunrise colony, Burma Camp Dimapur.

This is for your kind information and necessary action.

Thank you.

Enclosed: - As stated

Yours sincerely,

(K. Hukato Chishi, IFS)
Member Secretary

o/c

**ANALYSIS REPORT OF SURFACE WATER AND GROUND WATER SAMPLE COLLECTED AT THE VICINITY OF DIMAPUR MUNICIPAL DUMPSITE LOCATED AT
SUNRISE COLONY, BURMA CAMP, DIMAPUR**

Date of Sampling- 18/08/2022

PARAMETERS	SURFACE WATER		GROUND WATER					
	UP STREAM	DOWN STREAM	LOCATION 1 (HAND PUMP)	LOCATION 2 (BOREWELL)	LOCATION 3 (BOREWELL)	LOCATION 4 (BOREWELL)	LOCATION 5 (Within the Dumpsite Borewell)	LOCATION 6 (BOREWELL)
Colour	Light Brown	Light Brown	Clear	Clear	Clear	Clear	Clear	Clear
Velocity (m/s)	1.045	1.06	-	-	-	-	-	-
Conductivity (S/cm)	158.9	158.3	454	203	187.4	190.1	184.7	180.1
Turbidity	58.1	52.1	15.77	7.44	6.99	9.86	4.65	4.07
pH	8.4	7.4	6.7	6.4	6.3	6.5	6.3	6.5
Dissolved Oxygen (mg/l)	5.8	5.9	-	-	-	-	-	-
Biochemical Oxygen Demand (mg/l)	2.15	2.16	-	-	-	-	-	-
Chemical Oxygen Demand (mg/l)	27	25	19	15	11	15	11	9
Phenolphthalein Alkalinity (mg/l)	0	0	0	0	0	0	0	0
Total Alkalinity (mg/l)	24	22	84	92	50	44	40	24
Total Hardness (mg/l)	60	58	328	110	110	124	118	110
Calcium Hardness(mg/l)	20	20	160	52	64	64	60	56
Magnesium Hardness (mg/l)	9.76	9.27	40.99	14.15	11.22	14.64	14.15	13.17
Nitrate-Nitrogen (mg/l)	0.6	1.8	0.9	0.4	0.7	0.6	0.5	0.5
Ammonia-Nitrogen (mg/l)	0.21	0.34	1.98	0.11	0.10	0.10	0.19	0.12
Chloride (mg/l)	18	13	175	19	19	29	7	7
Phosphate (mg/l)	0.15	0.22	0.19	0.03	0.04	0.04	0.04	0.04
Potassium (mg/l)	5.5	6	5.2	3.3	2.3	2.8	2.9	2.6
Iron (mg/l)	1.76	1.67	6.71	5.44	5.58	0.58	1.14	0.44

Limits
Scientist B

PARAMETERS	GROUND WATER						Permissible Limit (mg/l) for Drinking water as per IS 10500:2012
	LOCATION 1 (HAND PUMP)	LOCATION 2 (BOREWELL)	LOCATION 3 (BOREWELL)	LOCATION 4 (BOREWELL)	LOCATION 5 (BOREWELL)	LOCATION 6 (BOREWELL)	
Colour	Clear	Clear	Clear	Clear	Clear	Clear	-
Conductivity (S/cm)	454	203	187.4	190.1	184.7	180.1	-
Turbidity	15.77	7.44	6.99	9.86	4.65	4.07	5
pH	6.7	6.4	6.3	6.5	6.3	6.5	6.5-8.5
Chemical Oxygen Demand (mg/l)	19	15	11	15	11	9	-
Phenolphthalein Alkalinity (mg/l)	0	0	0	0	0	0	-
Total Alkalinity (mg/l)	84	92	50	44	40	24	200
Total Hardness (mg/l)	328	110	110	124	118	110	200
Calcium Hardness(mg/l)	160	52	64	64	60	56	200
Magnesium Hardness (mg/l)	40.99	14.15	11.22	14.64	14.15	13.17	30
Nitrate-Nitrogen (mg/l)	0.9	0.4	0.7	0.6	0.5	0.5	45
Ammonia-Nitrogen (mg/l)	1.98	0.11	0.10	0.10	0.19	0.12	0.5
Chloride (mg/l)	175	19	19	29	7	7	250
Phosphate (mg/l)	0.19	0.03	0.04	0.04	0.04	0.04	-
Potassium (mg/l)	5.2	3.3	2.3	2.8	2.9	2.6	-
Iron (mg/l)	6.71	5.44	5.58	0.58	1.14	0.44	0.3



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Scientist B

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ANNEXURE - 8
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NAGALAND POLLUTION CONTROL BOARD

NPCB/RWMR/ 45

Dated: 17/08/2016

To

The Secretary
Urban Development Department
Nagaland Kohima

Sub: Solid Waste Management Rules 2016-reg

Sir

I am enclosing herewith relevant Rules/Sections from the Solid Waste Management Rules 2016.

Please refer Rule 11: Duties of the Secretary-in- Charge, Urban Development in the State for your kind information and necessary action.

Yours faithfully

- Enclosed: i. Govt letter dated 17 may 2016- A/1
ii. Rule 11- A/2
iii. Suggested Criteria- A/3


(Rusevil John)
Member Secretary

Dated: 17/08/2016

NPCB/RWMR/

Copy to,

1. OSD to the Chief Secretary Nagaland for kind information.
2. Commissioner & Secretary Department of Environment Forest and Climate Change for kind information and request to notify the State Level Advisory Body as per Rule 23.
3. Commissioner, Nagaland with reference to Rule 12, 13, 15 & 19 for kind necessary action
4. Commissioner & Secretary Rural Department with reference to Rule 13, 15 & 19 for necessary action.

*Special copies sent to Chairman, ASAO
& Member, EPCC*

Member Secretary

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